



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5908/2022	ABUL KASHIM TAPADAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM
ORDERS				
2	CRL.A(J)/35/2017 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	ALONGBAR MUSHAHARY Versus THE STATE OF ASSAM	MR. BIKASH PRASAD(AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/102/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, NOT BY HON. S.SHYAM	KALYAN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/117/2019 WITH OFFICE NOTE, CLR 4 FILES, P.B.-2	MANISH KUMAR DAS @ RAJA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA, AMICUS CURIAE	S. DUTTA, LEGAL AID COUNSEL (R-2) PP, ASSAM
5	CRL.A(J)/42/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SHANKAR GAUTAM Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/6/2021 WITH OFFICE NOTE, LCR 5 FILES	KUMRU BHUMIJ Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/49/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DAOMA BORO Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
8	W.P.(CrI.)/6/2022 B/O	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
9	CRL.A(J)/35/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BHAITI SUREN Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
10	CrI.A./101/2022 WITH OFFICE NOTE, LCR 4 FILES	MOINUL HOQUE Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM

	WITH I.A.(CrI.)/252/2022 in CrI.A./101/2022	MOINUL HOQUE Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/478/2022 in CrI.A./101/2022	MOINUL HOQUE Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE	PP, ASSAM
11	Review.Pet./106/2022 WA 126/2017(D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
12	I.A.(CrI.)/202/2022 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
	WITH CrI.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
13	I.A.(CrI.)/217/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in CrI.A.(J)/63/2017	SONA BESRA @ MANDAL Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR	PP, ASSAM
	WITH CrI.A.(J)/63/2017	SONA BESRA @ MANDAL Versus THE STATE OF ASSAM	MR D TALUKDAR MR.M K DAS MS B GOSWAMI AMICUS CURIAE	PP, ASSAM
14	WITH CrI.A.(J)/62/2017	DOMAN MARDI Versus THE STATE OF ASSAM	MR D TALUKDAR MR.B K SINGH MS B GOSWAMI AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
15	I.A.(CrI.)/442/2022 WITH OFFICE NOTE in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
16	I.A.(CrI.)/520/2022 in CrI.A.(J)/7325/2022	KAMAL GOWALA @ TINKU @ TINKA Versus THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
	WITH CrI.A.(J)/7325/2022 (Filing Number)	KAMAL GOWALA @ TINKU @ TINKU . Versus THE STATE OF ASSAM AND ANR E	MR. R DEV	

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./24/2022	SMT. DRAUPADI DEVI BERIA AND ANR. Versus SMTI. SUSHILA DEVI AND 2 ORS.	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	
ADMISSION				
2	Arb.P./4/2022 PART-HEARD, BY SLIP	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
3	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
4	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
5	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
6	Arb.P./18/2019 BY SLIP	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
WITH				
7	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
WITH				
8	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
9	Arb.P./4/2020	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY

10	Arb.P./10/2021	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
11	Arb.P./12/2022 FIXED	SPACETECH PROJECTS AND SYSTEMS PVT LTD Versus NUMALIGARH REFINERY LTD	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. N DEKA MR. M GOGOI MR A R BAROOAH
WITH				
12	Arb.P./13/2022	SPACETECH PROJECTS AND SYSTEMS PVT. LTD. Versus NUMALIGARH REFINERY LTD.	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. M GOGOI MR A R BAROOAH SC, NRL
HEARING				
13	WP(C)/6653/2014 FIXED	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/514/2022	MAHDI SAHER A AZAM Versus MOMOTA HOJAI, ACS AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS	
2	WP(C)/1440/2022 FIXED	MINA KUMARI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR D DEKA MR. S HAZARIKA MR S SARMAH	SC, EDU
WITH				
3	WP(C)/3431/2021	MRS MOUSUMI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
WITH				
	I.A.(Civil)/594/2022 in WP(C)/3431/2021	MRS MOUSUMI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	
4	WP(C)/4076/2022 FIXED	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR D BORAH	SC, HIGHER EDU SC, AG
5	WP(C)/4708/2022 FIXED	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4937/2022 FIXED	MD ASKOR ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU SC, FINANCE
7	WP(C)/5068/2022 B/O	SUNIL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5327/2022 CAVT. NO.07512/022, FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. N ALAM R K MR. A RAHMAN	SC, SEC. EDU. MR. A K AHMED MR A AHMED FOR CAVEATOR
9	WP(C)/5497/2022 FIXED	DAMAYANTI BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE SC, BTC
10	WP(C)/5682/2022 FIXED	MURALI BASA Versus ASSAM UNIVERSITY AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ASSAM UNIVERSITY

11	WP(C)/5695/2022 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S K NARGIS MR. M DAS	SC, SEC. EDU. SC, BTC
12	WP(C)/5991/2022	NARAYAN CHANDRA SAHA AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, FINANCE
13	WP(C)/5997/2022	JYOTIMONI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
14	WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
15	WP(C)/5999/2022	SANTI RAM ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
16	WP(C)/6000/2022	PROBIN KUMAR CHINTEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, SEC. EDU. GA, ASSAM
17	WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
18	WP(C)/6005/2022	KARUNA KANTA DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU SC, BTC
19	WP(C)/6009/2022	MANASHI BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU
20	WP(C)/6014/2022	NIKHIL CHANDRA DEV SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU.
21	WP(C)/6015/2022	MD. AZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR A ALI	SC, ELEM. EDU SC, FINANCE
22	WP(C)/6016/2022	CHAYANIKA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
23	I.A.(Civil)/2044/2022 FIXED in WP(C)/7061/2021 WITH WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE Versus SMTI DIPIKA BARUAH AND 3 ORS.	MR J PAYENG	N GAUTAM SC, EDU
		DIPIKA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
24	I.A.(Civil)/2389/2022 FIXED in WP(C)/4304/2021 WITH WP(C)/4304/2021	BITUL BORAH AND ANR. Versus PRATAP BORUAH AND 5 ORS.	MR J PAYENG MS. C BARMAN	SC, ELEM. EDU GA, ASSAM MR. B K DAS
		PRATAP BORUAH Versus THE STATE OF ASSAM AND 6 ORS		SC, ELEM. EDU GA, ASSAM MR J PAYENG (R-6,7) MS. C BARMAN (R-6,7)
<u>ADMISSION</u>				
25	WP(C)/7878/2017 B/O	NAREN CH. BORO Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC

26	WP(C)/8815/2018 B/O	M. MANOJ KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MS. N NATH MR. M DUTTA	MR. K GOSWAMI MR. K GOGOI (SC, HIGHER EDU.) SC, FINANCE DEPTT. SC, N C HILLS
27	WP(C)/5625/2019 FIXED	KAMALUDDIN AHMED Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS.	MR. T DEURI MRS. R S DEURI MR. A ROB	MR. L SHARMA MR. P K BORAH MR. R THAKURIA
28	WP(C)/5141/2020	NARNARAYAN KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM
	WITH I.A.(Civil)/2269/2020 in WP(C)/5141/2020	ABDUL JALIL Versus NARNARAYAN KATAKI AND 4 ORS.	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, SEC. EDU. MR. D K DAS MR H K NATH
29	WP(C)/5279/2020 FIXED	BALEN KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
	WITH			
30	WP(C)/605/2021	KABITA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU. SC, U G C
	WITH			
31	WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU. MR. I ALAM SC, N C T E SC, U G C
32	WP(C)/1670/2021 B/O	SANKARI CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	MR G J SHARMA MR. S DUTTA MR S NATH	SC, SEC. EDU. MR P RAI (r-4) MR H BEZBARUA (r-4)
33	WP(C)/4160/2021 FIXED	DHANADA DIHINGIA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R- 4,5) MR D BHATTACHARYA (R- 6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
34	WP(C)/6832/2021 FIXED	ANIRUDDHA SEN Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
35	WP(C)/49/2022 B/O	AJIT KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM
36	WP(C)/246/2022 B/O	RATAN PRASAD PODDAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
37	WP(C)/248/2022 B/O	HAMIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
38	WP(C)/1353/2022 FIXED	KISHOR KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU.
	WITH			
39	WP(C)/5831/2021	HARICHANDRA BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU.

40	WITH WP(C)/6728/2021	GHANA CHIRANG AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
41	WITH WP(C)/7026/2021	KHAIRUZZAMAN SHAHNIAR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
42	WITH WP(C)/7028/2021	AKRAUL MOSTAFA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
43	WITH WP(C)/1366/2022	PUTUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
44	WITH WP(C)/1546/2022	DIPANJALI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
45	WITH WP(C)/1603/2022	JAYANTA DAS AND 4 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
46	WITH WP(C)/1607/2022	PRONAB DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C NATH	SC, SEC. EDU.
47	WITH WP(C)/1618/2022	GOLAP CH. RAJBONGSHI AND 5 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
48	WITH WP(C)/2083/2022	HITESH CH. DEKA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR D C NATH MR M MONDAL	SC, SEC. EDU. SC, SEBA
49	WITH WP(C)/4735/2022	PRAHLAD CH NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
50	WITH WP(C)/4759/2022	ABDUL BARIQUE AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
51	WP(C)/3087/2022 B/O	KESHAB KUMAR CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR K KASHYAB	SC, SEC. EDU. GA, ASSAM
52	WP(C)/4175/2022 B/O	MAINUL HOQUE SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
53	WP(C)/4353/2022 FIXED	SMT. SWARNALATA DOLEY AND 33 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
54	WP(C)/7661/2019 FIXED	BANTI BALA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, SEC. EDU. SC, FINANCE
55	WP(C)/3339/2021 FIXED	ZAHANARA BEGUM @ JAHANARA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR S A BARBHUYAN (R-8) SC, EDU

	WITH I.A.(Civil)/1077/2022 in WP(C)/3339/2021	MD. AZAHAR UDDIN ANSARY Versus ZAHANARA BEGUM @ JAHANARA BEGUM AND 7 ORS	MS B B AHMED (R-8)	SC, ELEM. EDU
56	WP(C)/4067/2021 FIXED	SHUBRA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY	SC, ELEM. EDU SC, AG SC, FINANCE
57	WP(C)/6922/2021 B/O	DEB DAS SAHA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
58	WP(C)/7203/2021 B/O	DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A PARAMANIK MR A ALI MR. Y ALI	SC, HIGHER EDU MR. U K NAIR (R-5) MR. M P SARMA (R-5) MR. A BORO (R-5)
59	Cont.Cas(C)/50/2022 FIXED	PABITRA BOA Versus PREETOM SAIKIA and 2 ORS.	MS. S PARVEEN MR S HUSSAIN	MR. D SAIKIA MR. M R LASKAR MR B KAUSHIK
60	Cont.Cas(C)/141/2022 B/O	URMILA DEVI Versus SIDDHARTH SINGH AND 2 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	MR. K GOGOI MR S DAS
	WITH I.A.(Civil)/1308/2022 in Cont.Cas(C)/141/2022	URMILA DEVI Versus SIDDHARTH SINGH AND 2 ORS	MR. S N KRISHNATRAYA	
61	Cont.Cas(C)/356/2022 B/O	MOUSUMI BARUAH Versus BHARAT BHUSHAN DEV CHOUDHURY AND 2 ORS (F)	MR. D P BORAH MR B PAUL	
62	Cont.Cas(C)/466/2022 FIXED	KARICHUK L P SCHOOL Versus KABITA DEKA AND 2 ORS	MR. A DEKA	
63	WP(C)/4058/2022 B/O	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA SC, ASSAM UNIVERSITY SC, U G C SC, G U
64	WP(C)/4876/2022 B/O	BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
HEARING				
65	WP(C)/3664/2017 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR. A M AHMED MR G K SINGH MS.K SAIKIA MR. M K HUSSAIN MR K U AHMED MS R DEKA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC
66	WP(C)/5657/2017 FIXED	SOMESWAR BRAHMA Versus THE STATE OF ASSAM and 6 ORS.	MR.H BEZBARUAH MR.S J SARMA MR.J BARMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE MS.K PHUKAN(GA, ASSAM, (R - 3))
STAY MATTERS				
67	WP(C)/4176/2022 FIXED	PUNIT KUMAR DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I. SC, BTC

68	WITH WP(C)/3663/2021	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
69	WITH WP(C)/4009/2021	PROSUN KUNDU AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
70	WITH WP(C)/4881/2022	CHANSUMA KHUNGUR BRAHMA AND 333 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M DAS MRS V LAHON MR H AGARWAL	MR P N SARMA, SC, ELE. EDU. DEPTT. SC, EDU
71	WP(C)/5063/2022 FIXED	IMDADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. L R MAZUMDER MS J HAZARIKA MR. A ISLAM MS. J GHOSH	SC, SEC. EDU. MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4)
	WITH I.A.(Civil)/2644/2022 in WP(C)/5063/2022	IMDADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday, 14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5968/2022	SMT. SABITRI DAS @ SABITRI BALA SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/5985/2022	MALEKA KHATUN @ MALEKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5990/2022	MONOWARA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5992/2022	MD. INUL HAQUE @ MD. AINUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5993/2022	MEHRUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5994/2022	MUSTT NAJIMA @ NAZIMA KHATUN @ NAZIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5995/2022	SUKURJAN BIBI @ SUKURJAN BEWA Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN MS J YESMIN R BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/6010/2022	SOBAJUDDIN Versus THE UNION OF INDIA AND 9 ORS.	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/6013/2022	MD. JALAL UDDIN Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. B. KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
10	WP(C)/4141/2018 FIXED, WITH LCR	HARIHAR DEBNATH AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC MR. D BARUAH MR. N BORAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, ASEC SC, F.T
11	WITH WP(C)/8020/2018 WITH LCR	USHARANI DEBNATH @ USHA DEBNATH AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/4253/2020 WITH LCR	JARINA KHATUN Versus UNION OF INDIA AND 6 ORS.	MS C M DEKA MR. A S TAPADER MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/5201/2020 WITH LCR	ABDUL KARIM Versus THE UNION OF INDIA AND 4 ORS	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/5202/2020 WITH LCR	PRAFULLA KARMAKAR Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5204/2020 WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/83/2021 WITH LCR	MOHIRUDDIN Versus THE UNION OF INDIA AND 7 ORS	MR. R ISLAM MR M MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/91/2021 WITH LCR	RABIYA KHATUN @ AYMONA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/105/2021 WITH LCR	TUFFAJJUL MIA Versus THE UNION OF INDIA AND 6 ORS	MR K BHUYAN MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/113/2021 WITH LCR	SUKUMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

20	WP(C)/140/2021 WITH LCR	RUPBHANU NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA	SC, NRC MR. B K DAS ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/728/2021 WITH LCR	NUR HOSEN MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/787/2021 WITH LCR	ANANTA MANDAL @ ANANTA KUMAR MANDAL AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER DR. C R BORUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
23	WP(C)/7952/2019	HIRALAL MANDAL AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR A H AHMED MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
24	WP(C)/737/2021	RABINDRA MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER DR. C R BORUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/898/2021 WITH LCR	ABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/918/2021 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/1328/2021 WITH LCR	SHAMARTA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/1331/2021 WITH LCR	DULAL KARMAKAR @ DULAL CHANDRA KARMAKAR Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/1344/2021 WITH LCR	AKBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/1346/2021 WITH LCR	AMAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/1349/2021 WITH LCR	KANCHAN ROY @ KANCHAN RAY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/2016/2021	PRABHA DEBNATH @ PRABHABATI DEBNATH Versus THE UNION OF INDIA AND 4 ORS	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/6301/2021 WITH LCR	KHALIL KHAN @ MD. KHALIL KHAN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS. N HASINA MR Z RAHMAN R BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/2048/2022 WITH LCR	MUSSTT MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. M I HUSSAIN MR. S M RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3136/2022 B/O	DR. PRABHAT RANJAN BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA	MR. S ISLAM (R-6) MR A HAWARI (R-6) SC, HEALTH
MOTION				
2	WP(C)/5717/2021	GOPAL DEVNATH Versus THE STATE OF ASSAM AND 4 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM SC, P H E
3	Cont.Cas(C)/487/2022	DHARMA KANTA PATOWARY Versus DR. MUNIN SARMA AND ANR	MR R S CHAUHAN MR D SHARMA MR. M KALITA	
4	WP(C)/3912/2022 FIXED	ANAMIKA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM
5	WP(C)/4835/2022 FIXED	MITHUN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY MD K RAHMAN	GA, ASSAM SC, P H E
6	WP(C)/5670/2022 FIXED	SONJOY GOSWAMI AND 3 ORS Versus THE ASSAM POWER DISTRIBUTION LIMITED AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, APDCL
7	WP(C)/5681/2022 FIXED	MUKTI RAM SARMA AND 62 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARDWAJ MR. D J BORAH	GA, ASSAM SC, IRRIGATION SC, FINANCE
8	WP(C)/5791/2022 B/O	SIKHAMONI BORAH BARUAH @ SIKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM
9	WP(C)/5965/2022	MOHIT CH. PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	S N NATH MS. M BEGUM S NATH	SC, HIGHER EDU SC, FINANCE SC, G U
10	WP(C)/5967/2022	RAJIN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR P C MAZUMDAR	SC, CO OP GA, ASSAM SC, AG SC, REVENUE

11	WP(C)/5973/2022	UPEN BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, AG SC, IRRIGATION
12	WP(C)/5974/2022	SOFIQUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MRS. S ISLAM	SC, HEALTH ASSTT.S.G.I.
13	WP(C)/5976/2022	ANJALI GAYARY AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM	GA, ASSAM SC, AGRI. DEPARTMENT
14	WP(C)/5977/2022 B/O	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM
15	WP(C)/5980/2022	SMT. DULUMANI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAJUMDAR MD. A MATLIB	SC, FINANCE SC, IWT
16	WP(C)/5983/2022	MAHIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. P A AHMED MR. F A HASSAN	GA, ASSAM SC, IRRIGATION SC, BTC
17	WP(C)/5984/2022	SMT. ANJALI DADHARA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A A MONDAL MR S ISLAM	GA, ASSAM
18	WP(C)/5986/2022	MRIDUL BEZBORAH AND 582 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, GMC
19	WP(C)/5989/2022	UMESH KUMAR THAPLIYAL Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	ASSTT.S.G.I.
20	WP(C)/6011/2022	MAHBUB ALI AZAD Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. J ABBAS	SC, P AND R.D. GA, ASSAM
21	WP(C)/6017/2022	JYOTISH KALITA AND 18 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MS. S B CHOUDHURY	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
22	WP(C)/6019/2022	SMT. RUNU KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. N SARKAR MR P K BASU MR N M DEKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
23	WP(C)/6023/2022	SMT. SUPRIYA NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, AG SC, FINANCE SC, N C HILLS SC, DIMA HASAO

ADMISSION

24	WP(C)/7711/2016	JADUMONI NATH and 28 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.M SAIKIA MR.K N KALITA	SC, HEALTH
25	WP(C)/6337/2017	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
26	WP(C)/1281/2018	MRIGEN KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	GA, ASSAM
27	WP(C)/1617/2018	LALIT CHANDRA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM

28	WP(C)/1628/2018	SAHADAT AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM MR P TALUKDAR (R-4,5) MR. P TALUKDAR MS. A GOGOI MR. S N KRISHNATRAYA MR. B J TALUKDAR (R-4,5)
29	WP(C)/4761/2019	GUNA GUBINDA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
30	WP(C)/7400/2019 FIXED	RATI RAM ARAY Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
31	WP(C)/3243/2020 B/O	BHABENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 14 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, AG MR. S S ROY, GA, ASSAM MR. R K TALUKDAR MR. B CHOUDHURY, SC, AGRI. DEPTT. MR P NAYAK, SC, FINANCE MR. R BORO (R-13) SC, FINANCE SC, AAU
32	WP(C)/5459/2020	AS PER, HON'BLE COURT'S ORDER DTD. 13/6/22 PETITIONER NO 1 GS 196492N OEM MANJUL PHUKAN Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
33	WP(C)/66/2022	HASINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
34	WP(C)/758/2022 FIXED	ANOWAR HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
35	WP(C)/2190/2022	PRASANTA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. S U AHMED MR A HAWARI	GA, ASSAM SC, HEALTH
36	WP(C)/2933/2022	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
37	WP(C)/4496/2022	PUSPA SARMAH @ PUSPHA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM
38	WP(C)/4992/2022	MAINUL HAQUE ALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
39	WP(C)/5483/2022 FIXED	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
40	WP(C)/5836/2022 FIXED	DURGESWAR BORUAH AND 35 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARADWAJ MR. D J BORAH	GA, ASSAM SC, IRRIGATION SC, FINANCE
ORDERS				
41	Cont.Cas(C)/514/2019	GOKUL ARANDHARA AND 120 ORS. Versus ASHOTOSH AGNORHOTRI AND 5 ORS.	MR. I ALAM Mr M U Ahmed MR. T SK MR F HAQUE MS. R R BORAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. D NATH MR D KALITA
42	WITH Cont.Cas(C)/515/2019	BISWAJIT GOGOI AND 6 ORS. Versus ASHOTOSH AGNORHOTRI, IAS AND 5 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. D NATH MR D KALITA

43	WITH Cont.Cas(C)/698/2019	BROJEN BORAH AND 3 ORS. Versus ASHOTOSH AGNIHOTRI AND ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR F HAQUE	MR. D NATH MR D KALITA
44	Cont.Cas(C)/308/2020	OM DUTT SHARMA Versus AJAY KUMAR BHALLA AND 4 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
45	Cont.Cas(C)/356/2020	NABA KALITA Versus HEMEN DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
46	Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ANR	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R-1,2)
47	Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
48	Cont.Cas(C)/24/2021	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
49	Cont.Cas(C)/178/2022 B/O	MAHMODUL HASAN LASKAR Versus SRI JISHNU BARUA	MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR. S BORA
50	I.A.(Civil)/1561/2022 WP(C) 5044/2015(D/O) in WP(C)/5044/2015	SMTI. PURNIMA TELEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM
51	I.A.(Civil)/2278/2022 in WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.N BARMAN MR R SHARMA	ASSTT.S.G.I. ASSTT.S.G.I.
	WITH WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.S K GOSWAMI MR.N BARMAN	C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
HEARING				
52	WP(C)/2790/2016 B/O, WITH LCR.	JIBON JYOTI BORAH Versus THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
53	WP(C)/3201/2020 B/O	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MS. S. TODI MR H K SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2064/2021 in WP(C)/3201/2020	SAIF UDDIN KHAN Versus ASHIM GOSWAMI	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM MR. J AHMED MR. T DEURI (R-2) MRS. R S DEURI (R-2) MR A HAQUE MS T WAPANGLA (R-2) MR A DEY (r-1) A SAHARIA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 38), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	WP(C)/4398/2022 AT 10:30 AM	MUKTI NATH RAI Versus THE EXECUTIVE DIRECTOR, FOOD CORPORATION OF INDIA AND 8 ORS	MR A C BORBORA MR. M SMITH	SC, F C I ASSTT.S.G.I.
MOTION				
2	Cont.Cas(C)/175/2021	ROHUL AMIN AKAND Versus SIDHARTHO PRASAD BARUAH AND 3 ORS	MR. A M KHAN MR. A HOQUE	
3	WITH Cont.Cas(C)/151/2021	ROHUL AMIN AKAND Versus SIDHARTHO PRASAD BARUAH AND 3 ORS	MD. R ALI MR. A M KHAN MR. A HUSSAIN	
4	WP(C)/2607/2021	PINKI BHATTACHARJEE Versus THE STATE OF ASSAM AND 13 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD GA, ASSAM MR. S C BISWAS (6 TO 14) MR. H A TALUKDAR (6-14) MR. H A TALUKDAR (6-14)
	WITH I.A.(Civil)/1141/2021 in WP(C)/2607/2021	SHAKTI SAHA AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. H A TALUKDAR	SC, PNRD GA, ASSAM MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE
5	WP(C)/3382/2021	RAGHAVAN JANAKAN PADMARAJ Versus THE UNION OF INDIA AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY	MR. B SARMA SC, NF RLY
6	WP(C)/5081/2021	DIPANKAR ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S BORA (SC, DEPARTMENT OF HOUSING AND URBAN AFFAIRS,R- 1,2,5)

7	WITH WP(C)/5001/2021	SMT. ELIZABETH DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
8	WP(C)/6706/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
9	WP(C)/6709/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
10	WP(C)/7155/2021	ROCKLAND MEDIA AND COMMUNICATION PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
11	Cont.Cas(C)/515/2022	JYOTISH CHANDRA DAS Versus AAYUSH GARG IAS	MR. R K TALUKDAR DIKSHITA DEKA	
12	Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	
13	Cont.Cas(C)/518/2022	MINTOO DAS Versus PABITRA RAM KHOOND AND 2 ORS.	MR. I ALAM MR. T SK	
14	WP(C)/722/2022 FIXED	JOHNSON TERON AND 33 ORS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR S INGTI MR. M SARANIA MR. A I KATHAR MS N RAI MS N N SHARMA	SC, K A A C
15	WP(C)/2750/2022	RAJDEEP DAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. F E CHOUDHURY MS D DEORI	GA, ASSAM
16	WP(C)/5069/2022	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D. GA, ASSAM
17	WP(C)/5132/2022	ISMAIL HUSSAIN AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
18	WP(C)/5305/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
19	WP(C)/5494/2022 FIXED	SADIK AHMED MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
20	WP(C)/5502/2022 FIXED	M/S BORAH TRANSPORT Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MR. A DIHINGIA	GA, ASSAM
21	WP(C)/5755/2022 FIXED	YASHASWI ISPAT PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, AEGCL
22	WP(C)/5797/2022 FIXED	ABUL KASHEM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, P AND R.D. GA, ASSAM
23	WP(C)/5931/2022 FIXED	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN MR P KALITA	SC, CO OP GA, ASSAM
24	WP(C)/5966/2022	MONIRAM RONGPI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DEORI MR. D BARUAH MS. SOMILA	GA, ASSAM SC, REVENUE
25	WP(C)/5969/2022	MD. BODRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM

26	WP(C)/5971/2022	RAJIB KR. DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
27	WP(C)/5975/2022	AYSHA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
28	WP(C)/5981/2022	KRISHNA KANTA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. N K KALITA MR D DEKA	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE
29	WP(C)/5982/2022	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE
30	WP(C)/6001/2022 CAVT. NO.10092/022,	AZAD CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH	GA, ASSAM MR. P P BARUAH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR) SC, J M B
31	WP(C)/6002/2022	RAJA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, J M B
32	WP(C)/6003/2022	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	
33	WP(C)/6006/2022	NITUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	SC, J M B
34	WP(C)/6007/2022	PABIN BORO Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
35	WP(C)/6008/2022	SHAMSUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR M HASHAN MR. M AHMED	SC, P AND R.D. GA, ASSAM
36	WP(C)/6018/2022	NORTH EAST TENNIS FOUNDATION Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH S ALI MR. A IKBAL MRS. M NATH	GA, ASSAM
37	WP(C)/6020/2022	ANOWAR HUSSAIN Versus THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	SC, P AND R.D. GA, ASSAM
38	WP(C)/6021/2022	ABHIGYAN SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. H BURAGOHAIN	SC, GMC
39	WP(C)/6022/2022	ALIM UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H LASKAR MS. J GHOSH	GA, ASSAM SC, FOREST
40	WP(C)/6024/2022	CHAUKAT ALI AND 6 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BORUAH	SC, CO OP GA, ASSAM
41	WP(C)/6025/2022	ABUL HUSSAIN Versus THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	SC, P AND R.D. GA, ASSAM
ADMISSION				
42	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE

43	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED
44	WP(C)/3739/2022 WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	MR S BORTHAKUR MS. P BORAH SC, GAIL	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR. S BORTHAKUR
45	WP(C)/4642/2022	HARENDRA BASUMATARY Versus THE PRINCIPAL SECRETARY BTC AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
46	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
<u>ORDERS</u>				
47	Cont.Cas(C)/13/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
48	Cont.Cas(C)/14/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
49	Cont.Cas(C)/47/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	
50	Cont.Cas(C)/52/2022 B/O	MD. MUSLIM ALI Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	
51	Cont.Cas(C)/58/2022 B/O	ATUL BASUMATARY Versus SHANTANU P. GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
52	Cont.Cas(C)/516/2022	MANORAMA RAI @ MANOROMA RAI Versus GYANENDRA DEV TRIPATHI , IAS	MR A CHOUDHURY MR. R Deka S I AKAND	
<u>HEARING</u>				
53	WP(C)/224/2021 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MS. L BORGHAIN MR. A SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022

14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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DAILY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2881/2020 FIXED	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
2	WP(C)/5623/2020 FIXED	IMRAD ALI AND 103 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	GA, ASSAM MR A UPADHYAY MR. P UPADHYAY SC, REVENUE SC, PCB
3	WP(C)/1452/2021 FIXED	BABUL AHMED SODIOL AND 112 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAJIN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
4	WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
WITH				
5	WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
WITH				
6	WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
7	WP(C)/3820/2021	NGO PARADISE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, FINANCE
8	WP(C)/4175/2021 FIXED	SAURABH KUMAR KALITA Versus THE STATE BANK OF INDIA AND 3 ORS	MR. H N SARMA	MR. A K SAHEWALLA (R-1 TO 4) MR. W SHARMA (R-1 TO 4) MR P GOGOI (R-1 TO 4)

9	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
	WITH			
10	WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
11	WP(C)/1297/2022	SMP MARKETING Versus THE STATE OF ASSAM AND 5 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR. S DEKA (r-6) GA, ASSAM MR. P DUTTA (r-6) SC, AEGCL
	WITH			
12	WP(C)/1298/2022	SMP MARKETING Versus THE STATE OF ASSAM AND 5 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR D KALITA (R-6) GA, ASSAM MR. D NATH (R-6) MS. N BARMAN (R-6) SC, AEGCL
13	WP(C)/5052/2022 FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
ORDERS				
14	Review.Pet./180/2019 WP(C) 1230/16(D/O), FIXED	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	
15	WP(C)/5273/2020 FIXED	M/S KAMAKHYA SOAP INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
16	WP(C)/4072/2021 B/O	SANDHYA RANI PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM
17	WP(C)/4164/2021 B/O	NANDI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
18	Review.Pet./142/2022 WP(C) 4177/20(D/O), B/O	TAJ UDDIN LASKAR AND 12 ORS, Versus THE STATE OF ASSAM AND 3 ORS..	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
19	Review.Pet./143/2022 WP(C) 4140/20(D/O), B/O	NILADRI SANKAR DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
20	WP(C)/2103/2022 FIXED	BIDUT BAKSHI @ BIDYUT BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. C DAS	GA, ASSAM SC, REVENUE SC, BTC
21	WP(C)/3391/2022 CAVT. NO.05222/022,	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S ROY (r-6) MR. M H LASKAR (r-6) M. HOSSAIN (r-6) FOR CAVEATOR
22	WP(C)/3522/2022	DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
23	WP(C)/3757/2022	BILPAR DHUMKAR YUVA PARISHAD (NGO) Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA

24	WP(C)/4500/2022 FIXED	JOHN MILLIK Versus THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHDC ASSTT.S.G.I. SC, K A A C
25	WP(C)/4543/2022 FIXED	JONAH TERANG Versus THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHDC ASSTT.S.G.I. SC, K A A C
26	WP(C)/4863/2022	FADA RAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC

STAY MATTERS

27	WP(C)/3683/2017	NABAM JOYCY Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,14th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2308/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR R DAS	PP, ASSAM
2	Bail Appln./2311/2022	MD. KALAM ALI @ ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
3	Bail Appln./2312/2022	KANU DEV Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
4	Bail Appln./2314/2022	MOHAMMAD @ MOHAMMAD KHAN Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
5	Bail Appln./2316/2022	MOHAMMAD @ MOHADDAD KHAN Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
MOTION				
6	Crl.Pet./867/2022 FIXED	JITEN BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
7	Crl.Pet./885/2022 FIXED	BINANDA CHOUDHURY Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
8	AB/2668/2022	DEBAJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	AB/2671/2022	TAHIRUL ISLAM CHOUDHURY @ TAHIRUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

10	AB/2672/2022	MAJMAL ALI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
11	AB/2685/2022	PRACHUJYA BORGHAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
12	AB/2691/2022	JAHAN UDDIN MOLLAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
13	AB/2692/2022	SANTOSH KUMAR GOALA AND 3 ORS. Versus THE STATE OF ASSAM	MR. U SAIKIA MR. K SINGHA MS. S SARMA MR. S DEB	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Rev.P./254/2018 WITH LCR 5 FILES, FIXED	SAFAR ALI AND 8 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A HUSSAIN MR. H A AHMED	MR M AHMED (R2) PP, ASSAM
15	Crl.Rev.P./398/2018 WITH LCR 3 FILES, B/O	PRADEEP BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. K CHOUDHURY MR. S N KRISHNATRAYA	MR. P N GOSWAMI (R2) MR D GOGOI (R2) MR. R R Gogoi (R2) PP, ASSAM
WITH				
16	Crl.Pet./110/2019	PRADEEP BAISHYA Versus SANGITA BAISHYA	MR D CHOUDHURY MR. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
17	Crl.Pet./358/2020 B/O	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, CBI
18	Crl.Pet./512/2022 FIXED	ABDUL JALIL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	MR F KHAN (r-2) MR U CHAUDHURY (r-2) MS BISMITA BARMAN (r-2) PP, ASSAM
19	Crl.Pet./608/2022 FIXED	DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A. ALAM	SC, FOREST
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2032/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
21	Bail Appln./2121/2022	DIPAK RABHA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
22	Bail Appln./2141/2022	MD. IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
23	Bail Appln./2191/2022 FIXED	HASAN ALI Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
24	Bail Appln./2203/2022 FIXED	MD. NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
25	Bail Appln./2251/2022 FIXED	SUDHIR KUMAR Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
26	Bail Appln./2256/2022 FIXED	HIROKJYOTI BHUYAN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

BAIL HEARING

27	AB/1323/2021 FIXED	KURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
28	AB/996/2022 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
29	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
30	AB/1562/2022 FIXED	ROHUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	AB/1966/2022 FIXED	BAHARUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
32	AB/2134/2022 FIXED	JUBIN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
33	AB/2146/2022 FIXED	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
34	AB/2186/2022 FIXED	KRISHNA ROY @ KRISHNA KANTA ROY Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM
35	AB/2191/2022 FIXED	BHASKAR LACHIT AND 3 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
36	AB/2300/2022 FIXED	SIRAJ UDDIN MUFTI AND 3 ORS. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
37	AB/2311/2022 FIXED	MD. SADDAM HUSSAIN @ SADDAM ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
38	AB/2315/2022 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
39	AB/2329/2022 FIXED	NUR KALAM @ NADU Versus THE STATE OF ASSAM	MR. M A ISLAM MR E HUSSAIN MR J I MONDAL	PP, ASSAM
40	AB/2337/2022 FIXED	MD. FAKHRUL ISLAM Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
41	AB/2341/2022 FIXED	MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM MR S K CHHETRY	PP, ASSAM
42	AB/2385/2022 FIXED	DEBAJIT HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM	MR. M K SHARMA MR G DAS	PP, ASSAM
43	AB/2394/2022 FIXED	MD. RAHAM ALI @ RAHOM ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
44	AB/2431/2022 FIXED	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
45	AB/2436/2022 FIXED	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
46	AB/2453/2022 FIXED	JABBAR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. F A HASSAN MR. T SK	PP, ASSAM

47	AB/2487/2022 FIXED	AKASH DAS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
48	AB/2571/2022 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR A ALAM MR S ISLAM	PP, ASSAM
<u>ORDERS</u>				
49	CrI.Pet./242/2020 FIXED	ABU SALEH FAKAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM
50	CrI.L.P./25/2021 FIXED in CrI.A./7667/2021 WITH CrI.A./7667/2021 (Filing Number)	MD. JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR. JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR. E	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY MR. A Y CHOUDHURY	MR. K A MAZUMDER (r-2) MR E AHMED (r-2) PP, ASSAM
51	CrI.A./146/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/371/2022 in CrI.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM PP, ASSAM
52	CrI.A./166/2022 WITH LCR, FIXED WITH I.A.(CrI.)/397/2022 in CrI.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM PP, ASSAM
53	CrI.Rev.P./307/2022 B/O	RAFIKUL ISLAM MONDAL @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
54	CrI.Pet./734/2022 FIXED	DULANMONI DEKA Versus SMT. PARISMITA BARMAN	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	
<u>HEARING</u>				
55	CrI.Pet./855/2015 FIXED	KAUSHIK BARUAH Versus THE STATE OF ASSAM AND ANR	MR.R SHARMA MR.P J BARMAN MS.S BARUA MRS.P PHUKAN	MR.R DUBEYR-2 MS.A B KAYASTHA(R-2) PP, ASSAM
56	CrI.Pet./33/2017 WITH LCR 1 FILE, B/O WITH	RAJKESH BHUYAN Versus THE STATE OF ASSAM and ANR.	MS.B DAS MR.N NATH	PP, ASSAM
57	CrI.Pet./886/2016 WITH LCR 1 FILE	MONINDRA NATH ROY and ANR. Versus THE STATE OF ASSAM and ANR.	MS.B DAS MR.N NATH	PP, ASSAM
58	CrI.Pet./185/2018 WITH LCR 1 FILE, FIXED	RITAMONI DEVI Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MR. M PANDIT MS. S G MOMIN	MR. N HOQUE MR. N HOQUE MR. S BANIK (R2) PP, ASSAM
59	CrI.Pet./1123/2018 FIXED	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,14th September 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2310/2022	MD. TEJAB UDDIN @ BALU Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
2 Bail Appln./2313/2022	JJARUL HAQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
3 Bail Appln./2315/2022	MRS. ANITA GOGOI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
MOTION			
4 Crl.Pet./932/2022	UJIR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
5 Crl.Pet./933/2022	SABED ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. C K NATH	PP, ASSAM
6 AB/2673/2022	JAYNAL ABDIN Versus THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM
7 AB/2675/2022	HAMIDUL ISLAM @ BAPAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
8 AB/2676/2022	KAMAR UDDIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
9 AB/2678/2022	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS M DAS MR. A K DAS	PP, ASSAM

10	AB/2680/2022	MD. SAFIKUL ALI @ RAJA ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM	PP, ASSAM
<u>ADMISSION</u>				
11	CrI.Rev.P./31/2022 FIXED	MD AZMAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MD A K AHMED MS S BARUAH MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	MR. M DAS (r-2) MS. P NEOG (r-2) PP, ASSAM MR. K AGARWAL (r-2)
WITH				
12	CrI.Pet./67/2022	AMIN NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. A PARAMANIK MR. M DAS MS. P NEOG	MR. S C BISWAS (R-2) MR. A SATTAR (R-2) MD A K AHMED (r-2) MR D BANIA (R-2) MS S BARUAH (r-2) PP, ASSAM
13	CrI.Pet./362/2022 B/O	SUNAYNA BANSAL Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	MR. R DE (R-2) PP, ASSAM
14	CrI.Pet./603/2022 WITH LCR 1 FILE, FIXED	MD. SABIR NISHAT Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. S PARVEEN MR. N BARUAH PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1785/2022 WITH CASE DIARY AND CASE RECORD	MD. TASEER ALI @ SALAM ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
16	Bail Appln./1835/2022 WITH CASE DIARY AND CASE RECORD, FIXED	MOHAMMAD SHAKIB AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MS. S KAUR	PP, ASSAM
17	Bail Appln./1997/2022 FIXED	ABU TAHIR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	Bail Appln./2013/2022 FIXED	MD. HABISH ALI @ HAFIZ ALI AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
19	Bail Appln./2044/2022 WITH CASE DIARY AND CASE RECORD, FIXED	MD. IDOMEI AND ANR Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
20	Bail Appln./2083/2022 FIXED	RANJIT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	PP, ASSAM
21	Bail Appln./2143/2022 FIXED	SUNAI ALI @ SONAL ISLAM Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1612/2022	RAKIBUL HOQUE @ RAHUL Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
23	AB/1899/2022	MD. CHAMAR ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
24	AB/2101/2022	LAKHESWAR KUMAR Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
25	AB/2135/2022	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
26	AB/2175/2022	FAKARUDDIN AHMED @ TUTU Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM

27	AB/2176/2022	SHAHAD ALI @ SAHAD ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	AB/2312/2022	RAJ BAHADUR THAPA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA	PP, ASSAM
29	AB/2365/2022 WITH CASE DIARY AND CASE RECORD	JABIR AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
30	AB/2546/2022	MD. AHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	SC, FOREST
31	AB/2607/2022	MONOWAR HOSEN @ MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
ORDERS				
32	I.A.(CrI.)/533/2020 WITH LCR 5 FILES in CrI.A./62/2021	SRI SANJIB RABHA Versus THE STATE OF ASSAM AND ANR	MR. B PRASAD MR. K K KALITA MS D SAIKIA MR P J BORAH	MR D KALITA(R-2) PP, ASSAM
	WITH CrI.A./62/2021	SRI SANJIB RABHA Versus THE STATE OF ASSAM AND ANR	MR. B PRASAD MR. K KALITA MS D SAIKIA MR A TALUKDAR MR P J BORAH MR. B R DAS	MR D KALITA(R-2) PP, ASSAM
33	CrI.A./3/2021 CRL.A. 150/2020(D/O), WITH OFFICE NOTE,LCR 4 FILES, FIXED	SMTI SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MS. L TALUKDAR	MR. V N UPADHYAY (R-2) MS P MISHRA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/3/2021 in CrI.A./3/2021	SMTI SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MS. L TALUKDAR	PP, ASSAM
34	CrI.L.P./9/2021 in CrI.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	
	WITH CrI.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA	
35	I.A.(CrI.)/180/2022 WITH OFFICE NOTE, LCR 10 FILES in CrI.A./65/2022	JITEN GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
	WITH CrI.A./65/2022	JITEN GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
36	CrI.Pet./278/2022 WITH LCR 2 FILES, B/O	MD. AHEBULLAH Versus LAILEE BEGUM AND ANR	MR. J SARMAH	PP, ASSAM
37	CrI.Pet./559/2022 WITH LCR 2 FILES, FIXED	PRABIN BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
HEARING				
38	CrI.Rev.P./381/2018 WITH LCR 3 FILES, B/O	ANWAR ALI Versus SUMIT DAS AND ANR.	MR. B DEKA MR. P JAIN MR. B P CHANGMAI	MR D SARMA (R1) PP, ASSAM MS. B SARMAH (R1)

39	Crl.Pet./985/2018 B/O	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. R DE (R2) MS. D DEVI (R2) PP, ASSAM
40	Crl.Pet./1063/2019 B/O	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
41	Crl.A./119/2021 WITH LCR, FIXED	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY	PP, ASSAM SC, CUSTOMS
	WITH I.A.(Crl.)/272/2021 in Crl.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
<u>STAY MATTERS</u>				
42	Crl.Rev.P./330/2016 WITH LCR 6 FILES	MOJESH BUGH Versus THE STATE OF ASSAM AND ANR	MR.B BORA MR.A BARUA	PP, ASSAM
43	Crl.Rev.P./355/2016 WITH LCR 7 FILES	BABUL HAZARIKA @ SURAJIT Versus THE STATE OF ASSAM and 2 ORS.	MR.K BARUAH MR.P BORDOLOI MR.S SHAH	PP, ASSAM
44	Crl.Pet./358/2022 WITH LCR 1 FILE	THE STATE OF ASSAM AND ANR Versus SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR N DASGUPTA MR. N ISLAM MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2147/2022 in WP(C)/6167/2017	KOHINUR SIKDER AND ANR. Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR. J A AHMED MR. K M HASSAN	SC, LIC
	WITH WP(C)/6167/2017	KHODEJA KHATUN AND 2 ORS Versus LIFE INSURANCE CORPORATION OF INDIA	MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HUSSAIN MS.F INTAZ	MR.D BARMAN(R-3) MR.R SHARMA(R- 1&2) MR.D DAS(R- 1&2) MR.J A AHMED(R-3) MRS SIKDARR-3
ORDER NO STEPS				
2	WP(C)/6702/2021	NOZMUL ISLAM Versus THE STATE BANK OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	
ADMISSION				
3	WP(C)/2743/2015	GOLAPUDDIN SK. and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R GOSWAMI MR. I ALAM MR. T SK	GA, ASSAM MRS. V L SINGH MR. N J DUTTA MS. P BHATTACHARJEE (SC, ASSAM ELECTRICITY GRID CORP.)
4	WP(C)/6997/2015	BIDYA SING TOSSO Versus THE UNION OF INDIA and 8 ORS	MRU SARMA MR.M DAS MR.P BORGHAIN	MR.D K SAIKIA C.G.C. ASSTT.S.G.I. SC, K A A C
	WITH Cont.Cas(C)/718/2015	BIDYA SING TISSO Versus JAYASHREE DAULAGUPU and 3 ORS.	MRU SARMA MR.M DAS MR.P BORGHAIN	MR J CHUTIYA MR R M DAS MR. N UPADHAYAY
	WITH I.A.(Civil)/2203/2019 in Cont.Cas(C)/718/2015	BIDYA SING TISSO Versus MAHADANANDA HAZARIKA AND 3 ORS	MR U SARMA	

6	WP(C)/2635/2016	SMTI. MUKUTA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR.N DEKA MS.D GHOSH MS.A MAHANTA	SC, HEALTH ASSTT.S.G.I.
7	WP(C)/2919/2016	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR.A R SIKDAR R- 4-7 MS.S PARVEEN(R-4-7) MR.M H TALUKDAR(R-4-7)
	WITH			
8	WP(C)/4720/2016	ABU HANIF Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR.A R SIKDAR(R-4,5) MS.S PARVEEN(R-4,5) MR.M H TALUKDAR(R-4,5)
	WITH			
9	WP(C)/4724/2016	SELIM AHMED and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	GA, ASSAM MR. A R SIKDAR(R-4,5) MS. S PARVEEN(R-4,5) MR. M H TALUKDAR R-4,5
10	WP(C)/4223/2016	M/S. ARYAN ENTERPRISE Versus THE STATE OF ASSAM and 3 ORS	MR.G BOKALIAL MR.S BORTHAKUR	GA, ASSAM
11	WP(C)/4255/2016	DR. JOYASHREE GOSWAMI MAHANTA Versus THE ELECTION COMMISSION OF INDIA and 4 ORS	MR.R BARUAH MR.N M DUTTA	C.G.C. MR.H GUPTA(R-1) SC, ELECTION COMMISSION. ASSTT.S.G.I.
12	WP(C)/4280/2016	ALEMA KHATUN and 8 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MRM RAHMAN MR.S RANA MS.S DAS	GA, ASSAM
13	WP(C)/1335/2017	ANIL KUMAR SARMA and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	GA, ASSAM MR. R K BHUYAN(R-4) MS.P B HATI KAKOTIR-4 MR. K SAIKIA(R-4) MR.A DUTTA(R-4)
14	WP(C)/1396/2017	KHANINDRA NATH DAS and ANR. Versus THE STATE OF ASSAM and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR J DAS (SC, REVENUE DEPT.)
	WITH			
15	WP(C)/1091/2017	BANJIT BARMAN and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, PCB
	WITH			
16	WP(C)/1092/2017	KHANINDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, P C B A
	WITH			
17	WP(C)/1140/2017	MONORANJAN CHOUDHURY and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, P C B A
18	WP(C)/1711/2017 CAVT. NO. 106/17 CAVT./106/2017 (D/O)	MANAB JYOTY DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.G BHARADWAJ MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.T SOM(FOR CAVEATOR)(R- 6&7) MS.S KALITA(R- 6&7) MR.H DAS(R- 6&7)
	WITH			
	I.A.(Civil)/1422/2017 in WP(C)/1711/2017	MANAB JYOTY DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.A SARMA MR.G BHARADWAJ MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.T SOM(FOR CAVEATOR)

19	WP(C)/1833/2017	DILMAYA RAI Versus THE UNION OF INDIA and 2 ORS.	MR.D SAIKIA MS.M GOGOI MR.S A AHMED	MR.G N SAHEWALLA(Sr.Adv.)(R-2&3) MS. B SARMA (SC, CENTRAL GOVT., R-1) MR.P DEKA(R- 2&3) MR.A CHETIA(R- 2&3) MD.ASLAM(R- 2&3) ASSTT.S.G.I.
20	WP(C)/1892/2017	ABDUS SAMAD MIAH. Versus THE STATE OF ASSAM and 6 ORS.	MR.M HUSSAIN MR.H R AHMED MR.N I KHAN	GA, ASSAM(R1-7)
21	WP(C)/1910/2017	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR.U CHOUDHURY SC, ASTC
	WITH			
22	WP(C)/1923/2017	MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTELA	GA, ASSAM MR.U CHOUDHURY(SC, ASTC)
	WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	SC, A S T C
23	WP(C)/2431/2017	VIJAY KUMAR DHIR Versus ICICI BANK LTD	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR R DE MR.K DAS SC, I C I C I BANK
24	WP(C)/3174/2017	SADANANDA DEKA and 5 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.S SAIKIA MS.J DEKA MR.B SINHA	GA, ASSAM
25	WP(C)/4022/2017	BISHURAM CHAUHAN Versus THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM SC, PWD
26	WP(C)/4925/2017	KIRAN BALA LASKAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	MRG P BHOWMIK(Sr.Adv.)(R-4) GA, ASSAM MR.N BARUA(R-3) MSS CHAKRABORTY(R-4) MRU SARMAR-3 MS.B DAS(R-4) MRSA D DEKA(R-4)
27	WP(C)/4976/2017	M/S OMEGA SECURITY SOLUTIONS. Versus THE STATE OF ASSAM and 2 ORS.	MR.D GOGOI MR.S BARTHAKUR	GA, ASSAM
28	WP(C)/7682/2017 CAVT. NO. 1604/2017 B/O, CAVT.1604/2017 (D/O)	GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. M K SARMA MR. A MOBARAQUE MR. A MOBARAQUE	GA, ASSAM MR.P SUNDI
29	WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF
30	WP(C)/7339/2018 WITH WP(C)/2448/2003 (D/O), WP(C)/2963/2005 (D/O), WP(C)/70/2009 (D/O),	RAM PRIT SAH AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B K DAS (ADDL. SC, RAILWAYS) MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC

31	WITH WP(C)/5143/2014	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION, Versus THE UNION OF INDIA and 2 ORS	MS.N MODI MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.S DUTTA MR.S DUTTA MR A RASHID MR.C SHARMA MR. K ISLAM	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MRS.U CHAKRABORTY
32	WITH WP(C)/5313/2017	N.F.RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 3 ORS.	MR. S DEKA MR.S BANIK MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. B SHARMA MS. N K DEVI DR.B N GOGOI SC, NF RLY
	WITH I.A.(Civil)/1917/2018 in WP(C)/5313/2017	THE CHAIRMAN AND MANAGING DIRECTOR Versus N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH	MR. S BANIK MR. T H HAZARIKA MR M CHETIA MR A RASHID
33	WITH WP(C)/4138/2018	HALADHAR KALITA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH (R-3,4,7) MR A RASHID SC, RAILWAY SC, SC, IRCTC
	WITH I.A.(Civil)/2133/2021 in WP(C)/4138/2018	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. Versus HALADHAR KALITA NAD 5 ORS	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH	MR M CHETIA SC, RAILWAY
34	WITH WP(C)/233/2019	K. U. UMESH AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR G J SHARMA MR. M CHANDA MS. S NATH	MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY
35	WITH WP(C)/1636/2019	ARUNAVA DAS AND 12 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A BARKATAKI MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
36	WITH WP(C)/6049/2021	JAYANTA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR N AHMED	MR. B K DAS (R1, R2, R5, R6) MS. N K DEVI (R- 3,4) MR. N ANIX SINGH (R- 3,4) SC, RAILWAY SC, SC, IRCTC
37	WITH WP(C)/6204/2021	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
38	WITH WP(C)/6397/2021	AJAY GHOSH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
39	WITH WP(C)/6940/2021	M/S DEEPAK AND CO. AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY

40	WITH WP(C)/6978/2021	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3 TO 5) MR. N ANIX SINGH (R-3 TO 5) SC, NF RLY SC, I R C T C
	WITH I.A.(Civil)/1768/2022 in WP(C)/6978/2021	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. NEW DELHI, INDIA AND 2 ORS. Versus HALADHAR KALITA AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MR. S DEKA MR T H HAZARIKA MR M CHETIA MR. K ISLAM
41	WITH WP(C)/7018/2021	RANJIT KUMAR ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NF RLY
42	WITH WP(C)/7167/2021	SUSHIL KUMAR SAH AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR S NATH	MR B SARMA (SC, N.F. RAILWAYS) MR. N A SINGH (SC, IRCTC)
43	WITH WP(C)/7244/2021	KRISHNA DAS @ KRISHNA MAJUMDER Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY MR J M SULAIMAN	SC, RAILWAY
44	WITH Cont.Cas(C)/77/2022	JAYANTA DAS Versus ASHOK KR. DEY	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. B K DAS (r-1) MR H P GUWALA (r-1) MR. H P NEOG (r-1)
45	WP(C)/7628/2018	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	MR. S BORTHAKUR (R-15, R16, R18-R24) GA, ASSAM MR J C BORAH (R-14) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
46	WP(C)/91/2020 FIXED	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MR. B P BORAH MR. A C BURAGOHAIN MS A DEVI	MR. D SAIKIA MR. B GOGOI MR H GUPTA MR P NAYAK ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/579/2020 in WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MS A DEVI	SC, I O C ASSTT.S.G.I.
47	WITH Cont.Cas(C)/71/2018	JITENDRA SHAW Versus KAILASHPATI SHAW AND ANR	MR. D SAIKIA MR B K SINGH MS. A BEGUM MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MS. M BORA	MR. H BURAGOHAIN MR. T J MAHANTA(R 2) MR. A BORUA MR. D SINGH

48	WITH WP(C)/824/2018	M/S. KEDARNATH KAILASHPATI AND ORS. Versus THE UNION OF INDIA AND ORS.	MR. H BURAGOHAJN MISS. M BORAH MR. S HAZARIKA MS D SINGH (P2) MS A DEVI (P2)	MR. D SAIKIA MRS. A GAYAN (CGC, R1) MR. B GOGOI MR P NAYAK MD K RAHMAN MS M BORA ASSTT.S.G.I. MR. R BARPUJARI MR. A JAHID
49	WP(C)/1845/2021 WITH LCR	SHIBANI BARMAN Versus ARCHANA PATHAK AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, PNRD GA, ASSAM MR. J C GOGOI (r-1) MR. K KALITA (r-1) MR B ISLAM (r-1)
50	WP(C)/5574/2021 CAVT. NO.06322/021, FIXED	THE MANAGEMENT OF ATTABARIE TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	GA, ASSAM MS. A BHATTACHARYYA MR. P KALITA (R-3) MR D K ROY FOR CAVEATOR
51	WITH WP(C)/5586/2021 CAVT. NO. 06332/021,	THE MANAGEMENT OF MAHAKALI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	GA, ASSAM MS. A BHATTACHARYYA MR. P KALITA (R-3) MR D K ROY FOR CAVEATOR
52	WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
53	WITH WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
<u>BAIL HEARING (BA)</u>				
54	Bail Appln./1199/2022 WITH CASE DIARY AND CASE RECORD	ABDUL MOTLEB Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
55	Bail Appln./1739/2022 WITH CASE DIARY	NIRMAL DAS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
56	Bail Appln./1956/2022	ASHAB DAIMARI Versus THE STATE OF ASSAM	MS S P CHETRY	PP, ASSAM
<u>ORDERS</u>				
57	WP(C)/4969/2015 CAVT. NO. 931/15 CAVT./931/2015 (D/O)	MUSSTT SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM and ANR Versus THE ADDL. DY. COMMISSIONER and 3ORS	MR. S DEKA MR.S SHARMA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MS.S G BARUAH FOR CAVEATOR
58	Cont.Cas(C)/68/2020	M/S. PRAKASH ENTERPRISE Versus M. ANGAMUTHU AND 3 ORS	MR. S SARMA MR D DAS MR. C CHAKRABORTY	MR. R DHAR
59	Cont.Cas(C)/346/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)

60	WITH Cont.Cas(C)/339/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR. P KAKATI (R3) MR A V SINGH (r-4) MR W R MEDHI (r-4)
61	WP(C)/1706/2020 B/A	M/S. R.S.ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	GA, ASSAM SC, J M B
62	WP(C)/5400/2020	NURJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
63	Cont.Cas(C)/371/2021 WITH WP(C)/7813/2018 (D/O), WP(C)/7829/2018 (D/O), WP(C)/7783/2018 (D/O), WP(C)/7807/2018 (D/O), WITH	JITEN KALITA Versus JISHNU BARUAH, IAS AND 6 ORS	MR. N J GOGOI MR K BROOK	MR D KALITA (R5) MR. D NATH (R-1,2,4,6) MR. D NATH (R-1,2,4,6) MS R GOGOI (R-1,2,4,6)
64	Review.Pet./107/2021	THE STATE OF ASSAM AND 2 ORS. Versus JITEN KALITA		
65	WP(C)/469/2021	SAFURUDDIN AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM MR. N ISLAM (R-10) MS TH A DEVI (R-10) MR. T N SRINIVASAN (R-10)
66	Cont.Cas(C)/473/2021 FIXED, (PERSONAL APPEARANCE)	S A ENTERPRIS Versus RAJASH PRASAD, IAS AND 2 ORS	MR. S CHAMARIA MR. M ALI	MR. D SAIKIA (R-1) MR P NAYAK (R-1) MS RUKMINI BARUA (R-1) MS PADMINI BARUA
67	WP(C)/812/2021	GANESH DAS AND 3 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. M DUTTA MR. R MAZUMDAR MR H BEZBARUA MR H J SAIKIA	SC, G M D A
68	WP(C)/5730/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
69	WP(C)/156/2022	M/S BHUPINDRA MACHINES PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	SC, GST MR H GUPTA (R-1) ASSTT.S.G.I.
70	Cont.Cas(C)/263/2022	GAURI KALITA Versus BISWADEEP DAS AND 4 ORS.	MR. N J KHATANIAR	MR. P N GOSWAMI (r-2) MR M HOQUE MR. R R Gogoi MR. R R Gogoi
71	WP(C)/358/2022	UTTAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS M DAS	GA, ASSAM MR. K P PATHAK MR. D GOGOI MR B GOGOI (R-6,7)
72	I.A.(Civil)/723/2022 in WP(C)/1061/2022 WITH WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
73	WP(C)/1576/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) MR H GUPTA ASSTT.S.G.I.
74	I.A.(Civil)/2527/2022 in Cont.Cas(C)/275/2022	NABA JYOTI MAHANTA Versus THE STATE OF ASSAM AND 5 ORS. ANJAN KUMAR DAS AND ANR Versus GAURI SHANKAR DAS	S. J. SAHARIAH MR. M J GOGOI	GA, ASSAM

	WITH Cont.Cas(C)/275/2022	ANJAN KUMAR DAS AND ANR Versus MRS. KALPANA DEKA	MR. M J GOGOI	
75	I.A.(Civil)/2642/2022 in WP(C)/4427/2022	SMT. SMITA BORAH DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS	GA, ASSAM SC, HEALTH
	WITH WP(C)/4427/2022	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM SC, PCB SC, HEALTH
76	WP(C)/2876/2022	BHOLA KANTA HALDAR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MS B MAJUMDER	SC, AFDC
<u>STAY MATTERS</u>				
77	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
78	WP(C)/3668/2022	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
	WITH I.A.(Civil)/2077/2022 in WP(C)/3668/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus UTTAM KUMAR DAS	MR P SHARMAH	MR. M DAS
79	WITH WP(C)/3509/2021	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2669/2022	RAFIKUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2729/2022 in Cont.Cas(C)/686/2019	KIRAN CHANDRA DEKA AND ANR. Versus ANURAG GOEL.	MR. A K SARMA MR H J TAMULI	
	WITH Cont.Cas(C)/686/2019	KIRAN CHANDRA DEKA AND ANR. Versus BIREN PHUKAN	MR. A K SARMA MR H J TAMULI	
3	I.A.(Civil)/2748/2022 in Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. Versus SHANTANU P GOTMARE, IAS AND 6 ORS.	MR. M ISLAM	MR. R BORPUJARI
	WITH Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 5 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. D SAIKIA (r-4,5) MR. J HANDIQUE (r-4,5) MR. R BORPUJARI MR. R BORPUJARI
ADMISSION				
4	WP(C)/6004/2019 B/O	ANIS RASUL MAZUMDER Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
	WITH WP(C)/6010/2019	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM	MR. A K DUTTA	SC, PERSONNEL DEPT.
6	WP(C)/9037/2019 B/O	CHINMOY CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM

7	WITH WP(C)/56/2019	R.K.MANI SANA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
8	WITH WP(C)/2545/2019	BIMAL CHANDRA DAS AND 36 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E
9	WITH WP(C)/1452/2020	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E
10	WP(C)/4157/2020 FIXED	MANAB BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM SC, P H E
11	WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
12	WP(C)/2036/2021	KASHYAP DAS AND 20 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	MS. B SARMA ASSTT.S.G.I.
13	WP(C)/2501/2021	PANNA DEY @ PANNALAL DEY Versus THE STATE BANK OF INDIA AND 5 ORS	MR A DASGUPTA MR. S C BISWAS MR. F A HASSAN MS. J GHOSH A CHAKMA	MR. K K DEY MR V K BAROOAH
	WITH I.A.(Civil)/1253/2021 in WP(C)/2501/2021	PANNA DEY @ PANNALAL DEY Versus THE STATE BANK OF INDIA AND 5 ORS	MR. F A HASSAN MR. F A HASSAN	MR V K BAROOAH
14	WP(C)/3857/2021 B/O	SRI SASHI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
15	WP(C)/4497/2021 B/O	NILUFER ALOM HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, AG (A AND E) GA, ASSAM
16	WITH WP(C)/4569/2021	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP	GA, ASSAM SC, AG
17	WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
18	WP(C)/5447/2021 FIXED	HITESH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR. D DOLEY MS P BORA	GA, ASSAM
19	WP(C)/525/2022	JITEN GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J BARMAN	GA, ASSAM MR. T C CHUTIA, ADDL. SR. GA, ASSAM
20	WP(C)/644/2022 FIXED	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
21	WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)

22	WP(C)/729/2022 FIXED	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5)
23	WP(C)/829/2022	DINESH NATH Versus THE UNION OF INDIA AND 7 ORS	MR. P J PHUKAN MR P P PHUKAN	MR. S S ROY, GA, ASSAM (R-6 TO 8) MR H GUPTA (R-1 to 5) MR H GUPTA (R-1 to 5) ASSTT.S.G.I.
24	WP(C)/968/2022	DHANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
25	WP(C)/1312/2022	CT/GD FORCE NO. 115090679 BABUL BHUYAN AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. B DEKA ASSTT.S.G.I.
	WITH			
26	WP(C)/6988/2021	SI/GD BHAGWAN DAS FORCE NO. 850805892 AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. A K DUTTA (R-1 TO 7) ASSTT.S.G.I.
	WITH			
27	WP(C)/776/2022	HC/GD FORCE NO. 001408095 AJAY MANIK BANSOD AND 30 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. K K PARASAR (R-1 to 7) ASSTT.S.G.I.
28	WP(C)/1467/2022 FIXED	NAZIF HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
29	WP(C)/1794/2022	CHENIRAM CHUTIA AND 84 ORS Versus THE UNION OF INDIA AND ANR	MR B BURAGOHAIN MR J P KACHARI	MR. B K DAS (r-2) MRS. R DEVI ASSTT.S.G.I.
30	WP(C)/1816/2022	SMTI SALIL KONA NATH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR. S K GHOSH MR S NATH	GA, ASSAM SC, AG
31	WP(C)/2247/2022	SMTI. SUMITRA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR D K NATH	GA, ASSAM MS. A DEVI (R-8,9) SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE SC, BTC
32	WP(C)/2659/2022	DEEP NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
33	WP(C)/2804/2022	SMT. KRISHNA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE
34	WP(C)/3075/2022 B/O	SMTI. USHA GIRI Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS S BARUAH ASSTT.S.G.I.
	WITH			
35	WP(C)/3715/2021	DHARAM NATH GIRI Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR H J SAIKIA	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
36	WP(C)/3447/2022	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE

BAIL HEARING (BA)

37	Bail Appln./234/2022 WITH CASE DIARY, FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
38	Cont.Cas(C)/137/2016	LANKESWAR NATH Versus MOHAN CH. BORO and 2 ORS	MR.A GANGULY MR.A BORA	MS.B HAZARIKA R-1 MR.H BURAGOHAIR(R-1) MS.M BORAH(R-1) MS.R DEKA(R-3)
39	Cont.Cas(C)/49/2019	SHYAMAL KANTI AICH Versus BORSINGH RONGPI AND ANR.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGOHAIN	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
40	Cont.Cas(C)/121/2019	JYOTISH CHANDRA BARO Versus ALOK KUMAR AND ORS	MR. U K DAS	MR D KALITA (R-7,8) MR. D NATH (R-7,8) MR. R DHAR (R-9) MR M DEY (R-9)
41	Cont.Cas(C)/301/2019	DEBENDRAN CHANDRA MANDAL Versus ANJAN KUMAR SARMA AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR. P MAJUMDAR
42	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
43	Cont.Cas(C)/601/2019	GOJEN PEGU Versus AVINASH PURUSHOTTAM DAS JOSHI, IAS AND 2 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	
44	Cont.Cas(C)/646/2019	DIPAK CHAKRABORTY Versus ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI, SC,PHE MR. P N GOSWAMI, SC,PHE MR. R R Gogoi GA, ASSAM
45	WP(C)/3520/2019 WITH CONT.CAS(C)/218/2016 (D/O) WITH	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MS. B DEVI MS. S D SAIKIA MR. R SARMAH	
46	WP(C)/1313/2016	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 3 ORS	MS B DEVI MRS.S D SAIKIA MS.H SARMA	MR.M K CHOUDHURY(R- 2,3&4) MR.B K SARMA MR.N BARUAH R- 2,3and4 MR.T N SRINIVASAN(R- 2,3&4) SC, SOCIAL WELFARE MR.A BARKAKATI(R- 2,3&4)
47	WITH WP(C)/2620/2016	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 3 ORS	MSB DEVI MS.K D SARMAH MS.H SARMA	MR.B K SARMA MR. D NATH (R-3 & R-4) MR D KALITA (R-3 & R-4) SC, SOCIAL WELFARE
48	Cont.Cas(C)/145/2020	SAMIRAN PANCHANAN Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR (R1)
49	Cont.Cas(C)/602/2020	SURJYA KUMAR DUTTA Versus GAURAV BOTHRA, IAS AND 5 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	
50	Cont.Cas(C)/309/2021	NAZIBUDDIN AHMED Versus ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D NATH MR P NAYAK (R2) MR D KALITA MR A CHALIHA (R2) MS A BHUYAN

51	WP(C)/502/2021	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
52	I.A.(Civil)/1821/2021 in WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
	WITH WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. O LASKAR (R-6)
53	Cont.Cas(C)/195/2022	SARBESWAR DAS Versus TULSI CHANDRA SWARGIARY AND 3 ORS	MR. P J PHUKAN MR P P PHUKAN	
54	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR Versus MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
55	WP(C)/1183/2022	MRS. SAIRA SULTANA RAHMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
	WITH WP(C)/872/2022	SUSHANTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
57	I.A.(Civil)/2216/2022 in WP(C)/2238/2018 (D/O), in WP(C)/1688/2018 (D/O) in WP(C)/2238/2018	SATPAL SINGH CHAWLA Versus MINISTRY OF HOUSING AND URBAN AFFAIRS AND 6 ORS.	MR K DAS	ASSTT.S.G.I.
58	I.A.(Civil)/2373/2022 FIXED in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
	WITH WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	WITH WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
60	WP(C)/3756/2022	MUKHTARUL AZAD HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	GA, ASSAM
61	WP(C)/4619/2022	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM MD H R AHMED

HEARING

62	WP(C)/913/2018 B/O	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MR. P DEKA (R2 TO 5) MR. W SHARMA (R2 TO 5) ASSTT.S.G.I.
63	WP(C)/2731/2020 B/O	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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13)	MR. R. ALI	07-09-2022	To	16-09-2022
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16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,14th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./2233/2022 FIXED	VINOD BIJARNIA Versus THE NARCOTICS CONTROL BUREAU	MR U S BORGHAIN MR. P KAKATI	SC, NCB
<u>ORDERS</u>				
2	MC/503/2014 IN MAC APP SL. NO. 218209	MUST. JAHANARA BEGUM, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.S BHUYAN MR.K M HALOI MRA KUNDU	
3	I.A./103/2015 in MACApp./251725/2015	MD. ABDUL GANI Versus ICICI LOMBARD INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.A DUTTA	MR.R K DUTTAR-2 MR.U J SAIKIA(R-2)
	WITH MACApp./251725/2015 (Filing Number)	MD ABDUL GANI Versus ICICILOMBARD GENERAL INSURANCE CO LTD and ANR	MR.B SHARMA	
4	I.A./534/2016 IN MAC APP SL. NO. MACApp./268010/2016	NATIONAL INSURANCE CO. LTD. Versus SMT. CRONALIASH SANGMA and 4 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HUJURI MR.D K BHATRA	
5	I.A.(Civil)/1598/2016 in MACApp./280390/2016	UNITED INDIA INSURANCE CO. LTD. Versus MAHESH DEKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-5 MRSISHIR DUTTA(R-5) MSN KALITA(R-5) MR.C SHARMA(R-5) MR.SIDHANT DUTTA(R-5)
	WITH MACApp./280390/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MAHESH DEKA and 4 ORS		
6	I.A.(Civil)/2722/2018 in MACApp./691/2018	SRI ANANDA DAS Versus M/S ORIENTAL INSURANCE CO, LTD. AND 2 ORS	MR. D K BAGCHI	MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO
	WITH MACApp./691/2018	SRI ANANDA DAS Versus M/S ORIENTAL INSURANCE CO, LTD. AND 2 ORS	MR. D K BAGCHI MR. D SARMAH	

7	I.A.(Civil)/953/2019 in MACApp./1896/2019	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT. CHUCHITRA NATH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1896/2019 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT CHUCHITRA NATH AND 2 ORS		
8	I.A.(Civil)/1481/2019 in MACApp./4316/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. HARIPRABHA GOGOI AND 4 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO MR. B SONOWAL	
	WITH MACApp./4316/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI HARIPRABHA GOGOI AND 4 ORS		
9	I.A.(Civil)/2199/2019 in MACApp./7671/2019	ABDUL KARIM @ KARIM BHUYAN Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
	WITH MACApp./7671/2019 (Filing Number)	ABDUL KARIM @ KARIM BHUYAN Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
10	I.A.(Civil)/2499/2019 in MACApp./991/2019	NATIONAL INSURANCE COMPANY LTD., Versus SMTI. SARASWATI PURBA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./991/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI SARASWATI PURBA AND 6 ORS		
11	I.A.(Civil)/3182/2019 in MACApp./9520/2019	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSTT. KALPANA BEGUM AND 6 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
	WITH MACApp./9520/2019 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSST KALPANA BEGUM AND 6 ORS		
12	I.A.(Civil)/60/2020 in MACApp./18024/2019	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	
	WITH MACApp./18024/2019 (Filing Number)	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR		
13	I.A.(Civil)/426/2020 in MACApp./18850/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. B BARUAH (R-1,2) MR S HUSSAIN (R-1)
	WITH MACApp./18850/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA	
	WITH I.A.(Civil)/18852/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.		
14	I.A.(Civil)/468/2020 in MACApp./983/2020	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY	MR. B BARUAH MS S HASNU MR. B R DAS	MS P SHILL MS S ROY

	WITH MACApp./983/2020 (Filing Number)	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY		
15	I.A.(Civil)/717/2020 in MACApp./1191/2020	SRI MADHURJYA MANDIT NATH Versus MRS RENU BORA AND ANR	MR. P SUNDI MR. N B P SINGHA	
	WITH MACApp./1191/2020 (Filing Number)	SRI MADHURJYA MANDIT NATH Versus MRS RENU BORA AND ANR		
16	I.A.(Civil)/2431/2021 in MACApp./8242/2021	RASHMONI DAS Versus THE CHIEF SECRETARY AND ANR	B R DAS MR N SARMA	
	WITH MACApp./8242/2021 (Filing Number)	RASHMONI DAS Versus THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A		
17	I.A.(Civil)/1248/2022 in MACApp./4775/2022	ANJAN THAPA Versus MD. NAZMI AND 2 ORS.	MR. S BANIK A N HUSSAIN MS F BEGUM	MR. R GOSWAMI (R-3) MS. M SAIKIA (R-3) MS. P BORTHAKUR (R-3)
	WITH MACApp./4775/2022 (Filing Number)	ANJAN THAPA Versus MD. NAZMI AND 2 ORS. E	A N HUSSAIN	
18	I.A.(Civil)/1975/2022 in MACApp./6993/2022	PRANJAL DUTTA Versus M/S NORTH EAST PURE DRINKS PVT. LTD. AND 2 ORS.	MR D MONDAL	
	WITH MACApp./6993/2022 (Filing Number)	PRANJAL DUTTA Versus M/S NORTH EAST PURE DRINKS PVT. LTD. AND 2 ORS. H	MR D MONDAL	
19	I.A.(Civil)/1997/2022 in MACApp./7231/2022	NANDALAL CHOWHAN @ CHOUHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR.	A G CHOUDHURY MR N BARMAN	
	WITH MACApp./7231/2022 (Filing Number)	NANDALAL CHOWHAN @ CHOUHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR. H	A G CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2289/2022 BA 1940/2022(D/O)	SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	MRS S B CHOUDHURY MR Z KAMAR MR B TALUKDAR	SC, CBI
2	Bail Appln./2306/2022	PRANAB BIKASH BORAH Versus THE STATE OF ASSAM	MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
3	Bail Appln./2307/2022	SHIBA KUMAR Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
4	Bail Appln./2309/2022	ABDULLAH SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR S PRODHANI	PP, ASSAM
MOTION				
5	Crl.Rev.P./443/2022 FIXED	MD. AYUB ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
6	AB/2552/2022 FIXED	AZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
7	AB/2563/2022 FIXED	LUCKY HAZARIKA Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
8	AB/2667/2022	RAJAT CH. BAISHYA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
9	AB/2670/2022	TADEK BOJE Versus THE STATE OF ASSAM	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	PP, ASSAM
10	AB/2679/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM

11	AB/2681/2022 B/O	RABIUL ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
12	AB/2682/2022	MANARANJAN BRAHMA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. T BARUKIAL MR. R RABHA	PP, ASSAM
13	AB/2683/2022	IBRAHIM RAHMAN Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
14	AB/2686/2022	RAJIB JOHRI Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	PP, ASSAM
15	AB/2687/2022	MITHUN MANDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
16	AB/2689/2022	HAFIZUR RAHMAN @ HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. A KAKATI	PP, ASSAM
17	AB/2690/2022	BABUL HUSSAIN LASKAR @ KALA BABLU Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./361/2020 FIXED	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL SC, CBI
19	Crl.Pet./493/2021 FIXED	BODHADITYA DAS AND 3 ORS. Versus NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
20	Review.Pet./146/2022 IN MAC.APP. 218/2017(D/O), B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 8 ORS. B	MR. R GOSWAMI MS. M SAIKIA	MR. B J GHOSH MR. B J GHOSH
21	Crl.Rev.P./390/2022 FIXED	AZIAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	MR. B CHAKRAVARTY MR A W AMAN (R-3) MR. D BORA MR SARFRAZ NAWAZ R-3) MR S A BARBHUYAN R-3) PP, ASSAM
22	Crl.Pet./505/2022 WITH LCR, FIXED	THE STATE OF ASSAM Versus ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./2131/2022 FIXED	MAHAMMAD EBRAHIM ALI Versus THE STATE OF ASSAM	MR M RANA MR. J SAIKIA MR. S BORUAH	PP, ASSAM
24	Bail Appln./2204/2022 FIXED	DEBAJIT BHATTACHARYA @ DEBAJIT BHATTACHARJYA @ SRI DEBAJIT BHATTACHARYYA Versus THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
26	AB/1993/2022 FIXED	SAMSUNWARA BEGUM Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	

27	AB/2188/2022 FIXED	KISHOR KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. S BARMAN MR. A DIHINGIA	PP, ASSAM
28	AB/2216/2022 FIXED	RAJMANGAL KUMAR Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
29	AB/2374/2022 FIXED	EIDGA ALI Versus THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
30	AB/2377/2022 FIXED	JAHIRUDDIN AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR MR. L M RAHMAN	PP, ASSAM
31	AB/2380/2022 FIXED	NAREN DHAMALA Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
32	AB/2397/2022 FIXED	HANGWMA DAIMARY @ HANGUMA DOIMARI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
33	AB/2408/2022 FIXED	RUBUL ALI @ RABBUL AL AMIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
34	AB/2429/2022 FIXED	AJJUL RAHMAN @ AJIJUR RAHMAN Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. J GHOSH	PP, ASSAM
35	AB/2459/2022 FIXED	MORJIYANA KHATUN @ BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
36	AB/2512/2022 FIXED	JAHIDUL SEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
37	AB/2514/2022 FIXED	NAYANMANI @ NAYAN BHARALI Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
38	AB/2528/2022 FIXED	BHAIRAB BHUYAN Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
39	AB/2576/2022 FIXED	KAMRUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
40	AB/2584/2022 FIXED	DILUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
41	AB/2611/2022 FIXED	MOHOR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR. L HUSSAIN	PP, ASSAM
ORDERS				
42	CrI.A./87/2020 WITH LCR 7 FILES	ABDUL SALAM Versus MOINUL HAQUE AND 6 ORS	MR. S C BISWAS MR. A IKBAL MS A DAS MS M DAS MS A BORAH	MR. A S TAPADER (R-1,2,4,6) C M DEKA (R-1,2,4,6) PP, ASSAM
43	CrI.A./52/2022 WITH OFFICE NOTE, LCR 1 FILE	AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H LASKAR MR. A AHMED MR. I U CHOWDHURY	MR. JUNM LASKAR MS N KHATUN PP, ASSAM
44	Review.Pet./69/2022 CRP(I/O) 384/2019(D/O)	HERAMBA KUMAR DAS Versus ARCHANA DAS	MR. A DHAR MISS S ROY MD F FARIDI	MR. R S MISHRA MR. P BORDOLOI
45	CRL.A(J)/70/2022 WITH OFFICE NOTE, LCR 4 FILES	SUNIL YADAV Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM

46	Crl.Rev.P./342/2022 FIXED	KUMUD CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
47	I.A.(Crl.)/408/2022 WITH LCR 1 FILE, FIXED in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
48	I.A.(Crl.)/409/2022 WITH LCR 1 FILE, FIXED in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
49	I.A.(Crl.)/410/2022 FIXED in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH Crl.Pet./340/2020	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
50	I.A.(Crl.)/475/2022 AB 2387/2021(D/O) in AB/2387/2021	THE STATE OF ASSAM AND ANR. Versus POONAM THAKUR AND ANR		
51	I.A.(Civil)/1130/2022 in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR J C GAUR
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
<u>HEARING</u>				
52	Crl.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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9)	MR P K KALITA	06-09-2022	To	14-09-2022
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11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	RSA/41/2011 B/O	MUSSTT.MAZIRAN NESSA Versus ABDUL KADER	MR.A R SIKDAR MR.A MANNAF MR.M HUSSAIN MRA K AHMED	MR.N HOQUE MR.S HUDA MR.M ARIF MISSN BARMAN MR.J A AHMED
MOTION				
2	Tr.P.(C)./94/2022	SMT. SUPARNA DEY Versus JAYANTA DEB	MRS. R D BHUYAN	
3	CRP(IO)/214/2022	THE UNION OF INDIA AND 2 ORS. Versus M/S C.C. CONSTRUCTION AND 2 ORS.	MR H GUPTA	
4	CRP(IO)/215/2022	MD. IDRISH ALI Versus GANESH DAS AND 4 ORS.	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN	
ADMISSION				
5	FAO/4/2016 WITH LCR	ACCRESCENT WAY MARKETING PVT LTD and 2 ORS Versus SMT ALPANA DUTTA and 36 ORS	MR G P BHOWMIK MR. G SAIKIA MR. R HAZARIKA MS. M KALITA	MR. P D NAIR (R1-R37) MR G ALAM (R1-R37) MR. H ROHMAN (R1-R37) MR. D NAG (R1-R37)
	WITH I.A./396/2016 in FAO/4/2016	ACCRESCENT WAY MARKETING PVT LTD and 2 ORS Versus SMT ALPANA DUTTA and 36 ORS	MRG P BHOWMIK MR.G SAIKIA MR.R HAZARIKA MS.M KALITA	
6	MACApp./714/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SABYA KALITA AND ANR	MR. S K GOSWAMI MR. R SARMA MR. A KALITA	
7	MFA/17/2022	UNION OF INDIA Versus M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA

	WITH I.A.(Civil)/256/2022 in MFA/17/2022	UNION OF INDIA AND ANR. Versus M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
8	FAO/50/2022	RUNITA YASMIN Versus MD. ASAD ALI	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/2779/2022 in FAO/50/2022	RUNITA YASMIN Versus MD. ASAD ALI	MR. S K GHOSH MS F AHMED	
9	MACApp./508/2022	SRI BIPUL SAIKIA Versus SRI RUNTI BORAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	MACApp./523/2022	SMTI MANI CHOUDHURY AND 3 ORS Versus SRI SURESH CH. WARY AND 2 ORS (B)	MR B N SARMA MR. M CHETIA	MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
11	MACApp./543/2022	GIRIMA PEGU Versus BRANCH MANAGER OF SRIRAM GENERAL INSURANCE COM. LTD. AND ANR. B	B R DAS	MS. R D MOZUMDAR (r-2) MR. A J SAIKIA MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2) MR G S BORO (R1)
12	MACApp./544/2022	SMT ANOWARA BEGUM and 3 ORS Versus SMT BINA CHOUDHURY and 2 ORS	MR.S S SHARMA MR. A S BHATTACHARJEE MRG JALAN MR.J DAS MS.L SARMA	MR. R C PAUL MS. N RAJKONWAR (R-3) PP, ASSAM
13	MACApp./559/2022	SRI KAMESWAR NATH AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	
14	MACApp./561/2022	ANJUWARA BEGUM AND 6 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR	MR. K K BHATTA
15	MACApp./562/2022	SMTI MAYA ROY @ MAYA RAI Versus M/S S.P.and CO. and 2 ORS	MR.B GOSWAMI MR D MONDAL MR.K ROY MR.P SARMA MR.R BARBHUYAN MR.M BORA MS.P BARUA	
16	MACApp./605/2022	SRI PABAN DAS Versus SRI KULDIP SARMA AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
17	MACApp./606/2022	ABDUL HAI AHMED Versus ILIASUR RAHMAN AND 2 ORS. (D)	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. M I HUSSAIN
18	MACApp./651/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	WITH I.A.(Civil)/2743/2022 in MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	WITH I.A.(Civil)/2744/2022 in MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	

FOR HEARING U/O XLI RULE II C.P.C.

19	RSA/49/2022	MISHRI LAL KAHAR Versus GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/951/2022 in RSA/49/2022	MISHRI LAL KAHAR Versus GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
20	RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
	WITH I.A.(Civil)/1958/2022 in RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
21	RSA/116/2022	BIPIN BARUAH @ BIPIN BEZBARUAH Versus PARESH BARUAH AND 2 ORS.	MR. T C CHUTIA MR. J DEKA MR. S K DEKA	
		ORDERS		
22	RSA/63/2011 CAVT. NO. 1630/2010	MD. TAUFIIJUDDIN ALI, Versus MD.MASHER ALI AHMED and 8 ORS,	MR.B C DAS MS.S ROY MR.U DUTTA	MR.J AHMED MR.M DUTTA MR.P A AHMED MR.R ALI FOR CAVEATOR MR.G MISHRA
23	CRP/401/2015	RAJENDRA KUMAR PRASAD Versus PRABHU NATH CHOUHAN and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.S K BARKATAKI(R-2&3) MS.M DAS(R-2&3) MS.P BARUAHR-2and3 MS.N DUTTA(R-2&3) MS.M BORUAH(R-2&3) MR.D K NATH(R-2&3) MS.B SHARMA(R-2&3)
24	MFA/41/2016 FIXED	ORIENTAL INSURANCE CO. LTD. Versus HARESWAR DEKA and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA	MR.A J SARMA(R-1) MR.S K GHOSH(R-1) MR G ALAMR-1 MR.H ROHMAN(R-1)
25	RSA/124/2018 B/O	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	MS. R CHOUDHURY MS S S ZIA
26	CRP(IO)/327/2018 B/O	ON DEATH OF LT. ATAB ALI HIS LEGAL HEIRS - ELENA BEWA AND 12 ORS. Versus PRAFULLA KR. PAUL AND 14 ORS.	MD H R AHMED MR. A ISLAM	MR G KAKOTI (R1) MR. P THAKURIA (R1) MR. D KHAKHALARY (R1)
27	FAO/5/2019	SMT SABITA SEN Versus SHRI KABINDRA SEN AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR K K GOSWAMI MR. L M RAHMAN	
	WITH I.A.(Civil)/305/2019 in FAO/5/2019	SMT SABITA SEN Versus SHRI KABINDRA SEN AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR K K GOSWAMI MR. L M RAHMAN	
	WITH I.A.(Civil)/2285/2022 in FAO/5/2019	SMT SABITA SEN Versus SHRI KABINDRA SEN	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
28	MFA/235/2019 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus SMTI BIMOLA SINHA 2 ORS,	MRS. R D MOZUMDAR MS. B BORA	MR H R A CHOUDHURY MS. E YASMIN MRS. R CHOUDHURY(R-1)
29	RSA/124/2020	LAL MIA Versus SHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	

	WITH I.A.(Civil)/2710/2022 in RSA/124/2020	LAL MIA Versus ON THE DEATH OF SHANKERLAL SUTRADHAR@ SHANKER SUTRADHAR	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2711/2022 in RSA/124/2020	LAL MIA Versus ON THE DEATH OF SHANKERLAL SUTRADHAR@ SHANKER SUTRADHAR	MR. U N CHATTRY MR. O LASKAR	
30	MFA/10/2021	BAGMARI TEA GARDEN Versus RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	MR. P SUNDI (r-1)
31	RSA/50/2021	SRI BADAN GOGOI AND 3 ORS Versus TULESWAR GOGOI	MR S CHAUHAN MR. A R SHOME	MR B SHARMA MR S SHARMA
32	RSA/104/2021	MD. BAHAR UDDIN LASKAR AND ANR. Versus MD. KARIM UDDIN LASKAR AND 2 ORS.	MR. J LASKAR	MR. D CHAKRABARTY (R-1)
33	MFA/126/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEER PVT. LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. C K S BARUAH SC, NF RLY
34	RFA/11/2022 WITH LCR	M/S SAHNI AGENCIES PRIVATE LTD. AND 2 ORS. Versus PUNJAB AND SIND BANK AND 3 ORS.	MR. S P ROY MR A K RAI MR A DAS MR. S ALAM	
35	Arb.A./11/2022	M/S CHARANJIT SINGH AND SONS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR. Y DOLOI ASSTT.S.G.I.
36	RSA/16/2022	SUNITA GHATOWAL AND 3 ORS Versus BHOLA KOIRI AND 4 ORS	MR. R P HAZARIKA TUN RAJKHOWA	
37	RSA/29/2022	MONSER ALI TARAFDAR AND 2 ORS. Versus NAWSHAD ALI AND 14 ORS.	MR. K K DEY MR V K BAROOAH	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN
38	FAO/30/2022 WITH LCR	ANJALI DHAR AND ANR. Versus MUNINDRA DHAR AND ORS.	MR. A C SARMA MR B C TALUKDAR MR K TALUKDAR	DR. B AHMED (r-1,2,4) MR. N HAQUE (r-1,2,4) MR. S R BARBHUIYA (r- 1,2,4) MR M HUSSAIN (r-1,2,4)
39	MFA/33/2022	MADHUMATI @ MADHOMATI SATNAMI Versus THE UNION OF INDIA	MR. S CHAUHAN MR. P MAZUMDER	SC, NF RLY
40	RSA/47/2022	GAURANGA BARMAN AND 6 ORS. Versus SUDHIR CHANDRA BARMAN AND ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S K SARKAR (r-4.1 to 4.8, 6.3) MR S K SARKAR (r-4.1 to 4.8, 6.3) MRS V L BHATTACHARJEE MRS V L BHATTACHARJEE MS C BURAGOHAIN MS C BURAGOHAIN
41	MFA/54/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus HAREKRISHNA DAS AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	MRS. S ROY
42	RSA/108/2022	JATIN DEKA Versus PARULI ROY AND ANR.	MR B N SARMA MS. N BARUAH	MD. A H LASKAR
43	I.A.(Civil)/839/2022 CRP 43/2020(D/O) in CRP/43/2020	ASHOK SARKAR Versus GAUTAM SARKAR	MR. S ALIM	MR. SHEELADITYA
44	I.A.(Civil)/2623/2022 B/O in MACApp./15/2018	BITUPAN HAZARIKA AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED	MR G PATHAK	MS. R GOSWAMI

WITH
MACApp./15/2018

NATIONAL INSURANCE COMPANY
LIMITED
Versus
BITUPAN HAZARIKA

MR.R GOSWAMI
MR.R GOSWAMI
MR. I ALAM
S BHUYAN
MS.M SAIKIA
MS. P BORTHAKUR

45 I.A.(Civil)/2683/2022
in CRP/68/2014

PRANAB KUMAR DAS AND ANR.
Versus
SABITRI NATH AND ANR.

MR. S J SARMAH
MS G M THAKUR

WITH
CRP/68/2014

PRANAB KUMAR DAS and ANR.
Versus
SMT. CHARU BALA DAS and 13 ORS

MR.S J SARMA
MR.S N ADHYAPAK

MR. R K BHUYAN (R4B,
R4C, R4D, R5)
MR A ZAMAN (R4B, R4C,
R4D, R5)
MR. M KASHYAP (R4B,
R4C, R4D, R5)

STAY MATTERS

46 Tr.P.(C)./69/2021
FIXED

MRS. SAMIM SULTANA
Versus
REKIB ALI

MS N BEGUM
MR S GAUTAM

47 Tr.P.(C)./76/2021

JHARNA CHETRY
Versus
VIJOY CHETRY

MR. S ISLAM
MR A HAWARI

48 Tr.P.(C)./50/2022

SNIGDHA RANI LASKAR
Versus
HIRONMOY DAS

MR. P SUNDI

MS. S BARUAH
MR. A KHANIKAR
MR H BEZBARUA
MS J DEKA
MS. J. A. RAHMAN
B ALI SK

49 CRP(IO)/166/2022
B/O

SHIKHA KARMAKAR AND 3 ORS.
Versus
RAHIZ UDDIN

MR G BHARADWAJ
MR. S SUTRADHAR

MRS. S ROY
M ALAMGEER

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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9)	MR P K KALITA	06-09-2022	To	14-09-2022
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11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
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14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./38/2016 (QUANTUM), WITH LCR	SRI PINKI CHOUHAN Versus SRI ACHYUT BAISHYA and 2 ORS	MR.R S CHOUHAN	MS. C MOZUMDAR MR. S P SHARMA
2	MACApp./230/2016 WITH LCR	MUSSTT SHAHENA BEGUM Versus x	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R SHOME(R-2) MR. C PHUKAN MR. A J GHOSH(R-2)
3	MACApp./183/2017 WITH LCR	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MR.M TALUKDAR MS.I SARMA	MR.A DUTTA R-1 MRS.P M DUTTA(R-1)
4	MACApp./30/2018 (QUANTUM), WITH LCR 1 FILE	RASHIDA KHATUN Versus ABDUAL MAJIT	MR. B CHAKRABORTY MR. S HUSSAIN MRS. P HAZARIKA MS. P SARMAH MS.P HAZARIKA	MR V K BAROOAH
5	MACApp./46/2018 (QUANTUM), WITH LCR	MOHENDRA NATH@ MOHEN CH NATH Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	MR H DAS MS J SULTANA	MR S DUTTA MS N MODI MS P DIHINGIA MR. M U MAHMUD (R 3) MS M CHOUDHURY MR. S BIKASH (R2) MR. N BORUAH (R2) MR C SHARMA MR. M ALI (R 3) MR S ISLAM (R 3) MR P K DAS (R 3)

LEAVE NOTE OF ADVOCATES FOR 14/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022

9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
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16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SHYAMALA SINGHA AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1233/2020 in MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SHYAMALA SINGHA AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1492/2020 in MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SHYAMALA SINGHA AND 4 ORS.	MR S DUTTA MR S DUTTA	MR. J LASKAR MR R DAS
2	MACApp./513/2022	FARIDA BEGUM Versus MD. ABDUL RAZZAK AND 2 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MRS B ACHARYA
3	MACApp./552/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BANDITA SARMA BORTHAKUR AND 5 ORS (E)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. N ANAND MR. N ANAND MR. A BARUA (R-1) MS P CHOUDHURY (R-1) MR. P K SARMA (R-5,6) MS. B BHUYAN (R-5,6) MS R SAHIN
	WITH I.A.(Civil)/2514/2022 in MACApp./552/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BANDITA SARMA BORTHAKUR AND 5 ORS (E)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
4	MACApp./563/2022	SMTI. PURABI DAS AND 2 ORS Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	MR. A R SHOME MS. N GOSWAMI MR A J GHOSH MR. S CHAUHAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

5	MACApp./614/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SANDEEP KUMAR AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
	WITH I.A.(Civil)/2648/2022 in MACApp./614/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SANDEEP KUMAR AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
6	MACApp./617/2022	SRI NRIPEN HAZARIKA Versus SRI GAHIN HAZARIKA AND 5 ORS	MR. S C BISWAS MS J BORAH SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. P M TALUKDAR MR. R BAISHYA MS M BORCHETIYA MS A PARVEEN MS G M BORA
7	MACApp./618/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/2653/2022 in MACApp./618/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
8	MACApp./666/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. GOURI BARMAN AND 5 ORS	MR S DUTTA MR. S DUTTA MR. S DUTTA	MR. N ALAM (R1-R4) MR. S ISLAM (R1-R4)
	WITH I.A.(Civil)/2772/2022 in MACApp./666/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. GOURI BARMAN AND 5 ORS	MR S DUTTA MR. S DUTTA MR. S DUTTA	MR. N ALAM (R1-R4) MR. S ISLAM (R1-R4)
9	MACApp./668/2022	SMTI. RADHIKA DEVI AND 3 ORS Versus M/S MADHABI BISCUITS PVT. LTD. AND 2 ORS	MR. S K SINGH MR B PUSHILAL	MR. B KAKATI
10	MACApp./669/2022	RAJU ALI Versus SURAJ PANDEY AND 2 ORS.	MR. Z IQBAL MR D MONDAL	
11	MACApp./670/2022	MD. ALAM KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS.	MR. S R GOGOI MR. S R GOGOI MR.P BORAH MR.N K DEKA MRSP R MAHANTA	
	WITH I.A.(Civil)/2784/2022 in MACApp./670/2022	MD. ALAM KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS.	MR. S R GOGOI MR. S R GOGOI MR.P BORAH MR.N K DEKA MRSP R MAHANTA	
12	MACApp./671/2022	NEW INDIA ASSURANCE CO. LTD. Versus RAJAT CH. BAISHYA and 2 ORS	MR. K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
	WITH I.A.(Civil)/2787/2022 in MACApp./671/2022	NEW INDIA ASSURANCE CO. LTD. Versus RAJAT CH. BAISHYA and 2 ORS	MR. K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
13	MACApp./672/2022	ORIENTAL INSURANCE CO. LTD. Versus SUBASH NAYAK AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/2791/2022 in MACApp./672/2022	ORIENTAL INSURANCE CO. LTD. Versus SUBASH NAYAK AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
14	MACApp./673/2022	PRATIMA LAHON AND 2 ORS. Versus MANUJ ARANDHARA AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	

15	MACApp./674/2022	ROHAN BARUAH Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	
16	MACApp./687/2022	APU MALAKAR Versus SANJAY DAS AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
ORDERS				
17	I.A.(Civil)/4280/2017 in MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
	WITH MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	WITH I.A.(Civil)/4281/2017 in MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
18	MACApp./13/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus UTTAM KUMAR BORA	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	H I BHUIYA MR. T N DAS MS I DAS MR. A SHAKIL
19	MACApp./104/2018 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus AIJUDDIN SHEIKH and 3 ORS	MR. R C PAUL MR. A AHMED MS L DAS MR. P P DOLEY	MS. P GOHAIN MR. M ISLAM MS. S SULTANA MR. R ALI MR. M R CHOUDHURY MR. N UDDIN
20	MACApp./108/2018 (QUANTUM),WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMT SANJU SHARMA and 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A DUTTA (R8) MR S C DAS (R1-R6) MRS. P M DUTTA (R8) MR P BURAGOHAIN (R7)
21	MACApp./214/2018 WITH LCR	SRI HIREN MAHANTA Versus SMTI PRAMILA DAS and 2 ORS	MR. U HAZARIKA MR. B C DEKA MR. H DAS	MR. A J SAIKIA (R2) MR. A T SARKAR MR. A K AZAD MR. U K DUTTA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2) MS. R RAHMAN
22	MACApp./304/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MAHITON BEWA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A K BORAH (R5 & 6) MR. P HAZARIKA (R5 & 6) MR. S ISLAM (R1) MR. H S BORAH (R5 & 6) MR A CHOUDHURY (R1) MS. A KAUSHAR (R1) MS. R BASUMATARY (R5 & 6)
23	MACApp./433/2018 (QUANTUM), WITH LCR	MD AMIR HUSSAIN Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. P CHOUDHURY MS. S KHANIKAR MR. P SINGH MS. P BARUAH	MR. D SAIKIA (R-1) MR. P HAZARIKA (R-1) MR. P K MUNIR (R-1)
24	MACApp./950/2018 WITH LCR	MISS MADHUMITA PAUL CHOUDHURY Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS. S BURAGOHAIN MR. I CHOUDHURY MR R L CHUTIA	MR. S CHAUHAN MS. R D MOZUMDAR MR. A R SHOME MR. S CHAUHAN MS. C MOZUMDAR MR D NANDI MR. S P SHARMA

25	I.A.(Civil)/2414/2018 in MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR (R3) MS. C MOZUMDAR (R3) MS J ROY (R3) MR. S P SHARMA (R3)
	WITH MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	
26	I.A.(Civil)/2661/2018 in CRP/99/2018	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
	WITH CRP/99/2018	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
27	FAO/41/2019 CAVT. NO.0839/2019 WITH LCR, FIXED	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
28	FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
29	MACApp./385/2019 WITH LCR	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MARAJINA BIBI AND 4 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MD. A HUSSAIN
30	MACApp./652/2019 WITH LCR	SMTI PRATIMA RAY Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MR. A ROY MR. C PHUKAN (R1) MR A RAHMAN
31	I.A.(Civil)/663/2021 WITH LCR, FIXED in MACApp./65/2021	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	
	WITH MACApp./65/2021	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. P J SAIKIA (R3) MR D MONDAL (R-1) MR. N I CHOWDHURY (R-1)
32	CRP(IO)/29/2022 FIXED	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA (r-1,2) MS S DAS (r-1,2)
	WITH I.A.(Civil)/2767/2022 in CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI	
33	CRP(IO)/30/2022	SMT. ARCHANA DEVI Versus KH. NUNGSHITOMBI SINGHA AND ANR. - F	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	MR. B PATHAK (R-1 TO 3) MR. R THADANI (R-1 TO 3) MR B HAZARIKA (R-1 TO 3) MS M TIWARI (R-1 TO 3)

	WITH I.A.(Civil)/801/2022 in CRP(IO)/30/2022	KH. NUNGSHITOMBI SINGHA AND 2 ORS. Versus SMT. ARCHANA DEVI AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	MR G N SAHEWALLA
34	CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	
35	CRP/55/2022	MANIRUZ ZAMAN @ MONIRUL Versus MOZIBAR RAHMAN AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. M U MONDAL (R-1,2) MS. N NASRIN (R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM (R-1,2) MR A ALIM SK (R-1,2)
36	CRP/80/2022	SMT. ANIMA BARUAH AND 2 ORS. Versus BHUBANESWAR DAS	MR. S K GOSWAMI MR. R SHARMA	MR R SARMA MR R PATAR
37	CRP(IO)/154/2022	RAGHAV MANTRI AND 2 ORS Versus SAMIT DEY	MR S SANCHETI MR. A SANCHETI	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY
38	I.A.(Civil)/1908/2022 MAC.APP. 97/2020(D/O) in MACApp./97/2020	NARAYAN MANDAL Versus MD. MONORUDDIN AND 2 ORS.	MR. S K ROY MR. S K ROY	
39	I.A.(Civil)/2782/2022 in MACApp./10558/2022	NATIONAL INSURANCE COMPANY LTD. Versus JYOTSHNA NATH AND 4 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./10558/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus JYOTSHNA NATH AND 4 ORS. A	MR T KALITA	
40	I.A.(Civil)/2790/2022 in MACApp./2467/2022	MARIOM BIBI Versus ANOWAR ALI PRODHANI AND ANR.	MR. M TALUKDAR	
	WITH MACApp./2467/2022 (Filing Number)	MARIOM BIBI Versus ANOWAR ALI PRODHANI AND ANR. F	MR. M TALUKDAR	
HEARING				
41	MACApp./275/2016 WITH LCR	SRI LAKHINANDAN BORAH Versus THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA
42	MACApp./201/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO Versus SMTI CHANDRAPRABHA KALITA and 2 ORS	MR R BARUAH MR.R BARUAH MR A J SAIKIA MR A J SAIKIA MR N N BHUYAN MR.B KALITA MR U K DUTTA MR B KALITA	MR. K K DUTTA MS.J KALITA(R-1) MR D S DEKA MS.D TALUKDAR(R-1) MR.D C BARMAN(R-1)
STAY MATTERS				
43	CRP(IO)/207/2018	RAJIB BAROOAH Versus PURNIMATI PLANTATION PV. LTD.	MR. B J GHOSH MR. I ALAM	MR. K BHATTACHARJEE MS B TALUKDAR
44	CRP(IO)/421/2019	KESARI CHAND GOEL Versus SANTOSH KUMAR AGARWAL AND 6 ORS	MR D MAZUMDER MR. S BISWAS MR. C PRADHAN	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS

45	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
46	CRP(IO)/75/2020	SANKAR PRASAD PATUWA Versus MD. ABDUR RASHID @ MD. ABDUL RASHID AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR H K BARUAH MR. U J SAIKIA MS. N SAIKIA
47	CRP/78/2021 FIXED	SEKHAR ROY AND 6 ORS Versus ON THE DEATH OF MANGI DEVI HER LEGAL HEIRS SMTI KAVITA DAGA AND 6 ORS (F)	MR. S K GHOSH MS F AHMED	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA
48	CRP/18/2022 FIXED	UCO BANK Versus PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MS P SARMAH

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
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